

ORISSA HIGH COURT**FILING REPORT AS ON :03/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011257/2023	SK. AZARUDDIN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	LALBAG /228 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000563/2023
2	BLAPL/0011258/2023	SUKHDEV SINGH VS STATE OF ODISHA	PRASANT KISHORE RAY VS	NAYAPALLI P.S. /382 /2023 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000458/2023
3	BLAPL/0011259/2023	SHASHIKANTA MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000265/2023
4	BLAPL/0011260/2023	TARUN HALDAR VS STATE OF ODISHA	JUGALA KOSHORE PANDA VS	ORKEL /221 /2022 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MALAKANGIRI(Malkangiri) CT/0000126/2022
5	BLAPL/0011261/2023	TRUPTIRANJAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /217 /2023 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000247/2023
6	BLAPL/0011262/2023	SUNIL GUPTA @ SURJET @ SURJEET KUMAR GUPTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /457 /2022 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000073/2022
7	BLAPL/0011263/2023	ADITYA RAJ VS STATE OF ODISHA	JAYADEBA BEHERA VS	TUSRA /158 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2023
8	BLAPL/0011264/2023	BIRU BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /768 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0003353/2022
9	BLAPL/0011265/2023	SABANA KUMAR NAYAK VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /32 /2023 ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam) Spl/0000016/2023
10	BLAPL/0011266/2023	SARAT PRAMANIK @ SARAT PARMANIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /318 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000175/2022
11	BLAPL/0011267/2023	RABINDRA BENIA VS STATE OF ODISHA	BUDHIRAM DAS VS	KESINGA /306 /2023 J.M.F.C., KESINGA(Kalahandi) CT/0000290/2023

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12	BLAPL/0011268/2023	KUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SULIAPADA /93 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000549/2023
13	BLAPL/0011269/2023	RAF SAHA @ RAPH SAHA @ RAUF SAHA VS UNION OF INDIA (RLY)	SOUMYA RANJAN DAS VS	/ /0 J.M.F.C.,(R),ROURKELA(Sundargarh) 2(C)CC/0000010/2023
14	BLAPL/0011270/2023	ASHINA RAITA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /84 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000073/2023
15	BLAPL/0011271/2023	BISAYA KHADIA VS STATE OF ODISHA	SAURAV TIBREWAL VS	AINTHAPALI /182 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000897/2023
16	BLAPL/0011272/2023	L.AKHIL@L.UDAYA VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE TOWN /173 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000622/2023
17	BLAPL/0011273/2023	LAXMAN NAIK VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	DIGAPAHANDI /233 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000059/2022
18	BLAPL/0011274/2023	MANOJ KUMAR BHOI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000134/2023
19	BLAPL/0011275/2023	KARTIKA TAKRI VS STATE OF ODISHA	ARJEET MISHRA VS	BOIPARIGUDA /194 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000979/2023
20	BLAPL/0011276/2023	SANTOSH SENAPATI VS STATE OF ODISHA	DEVASHIS PANDA VS	ANGUL TOWN /1245 /2020 A.D.J.,ANGUL(Anugul) CT/0000021/2021
21	BLAPL/0011277/2023	JITENDRA DISHRI VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /148 /2023 GRAM NYAYADHISH, DUNGURIPALI(Sonepur) GR/0000142/2023
22	BLAPL/0011278/2023	BAPI @ CHANDAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BADAGODA P.S. /338 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000337/2023
23	BLAPL/0011279/2023	GULSHAN KUMAR	JYOTIRMAYA SAHOO	CHANDAHANDI /112 /2023

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		VS	VS	JMFC, CHANDAHANDI(Nabarangapur)
24	BLAPL/0011280/2023	STATE OF ODISHA BISWANATH SAGARIA	TUKUNA KUMAR MISHRA	GR/0000121/2023
		VS	VS	BOIPARIGUDA /194 /2023
25	BLAPL/0011281/2023	STATE OF ODISHA KESHAB BHUKTA	HARIPAD MOHANTY	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
		VS	VS	GR/0000979/2023
26	BLAPL/0011282/2023	STATE OF ODISHA DHUSHASANA BEHERA	BIKRAM KESHARI BAL	/ /0
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
27	BLAPL/0011283/2023	STATE OF ODISHA RAMANI RANJAN PADHAN	SARAT KUMAR JENA	2(A)CC/0000126/2023
		VS	VS	NEMALO /127 /2023
28	BLAPL/0011284/2023	STATE OF ODISHA PARTHA PRATIM TEWARI	SUSANTA KUMAR NATH	J.M.F.C.,SALIPUR(Cuttack)
		VS	VS	GR/0000817/2023
29	BLAPL/0011285/2023	UNION OF INDIA (CBI) NARESH CHANDRA SAHU @ NARESH SAHU	BINAYA KUMAR MOHANTY	BARGARH /528 /2023
		VS	VS	DIST.AND SESSIONS JUDGE,BARGARH(Bargarh)
30	BLAPL/0011286/2023	STATE OF ODISHA SUKHU @ GOBARDHAN YADAV	SARAT KUMAR JENA	Spl/0000078/2023
		VS	VS	/ /0
31	BLAPL/0011287/2023	STATE OF ODISHA MD. TUFAIL	SUDHANSU SEKHAR DASH	SPL.CJM (CBI),BHUBANESWAR(Khordha)
		VS	VS	Spe/0000008/2014
32	BLAPL/0011288/2023	STATE OF ODISHA SRIPATI MAHANANDA	JAYADEBA BEHERA	BISOI /138 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj)
33	BLAPL/0011289/2023	STATE OF ODISHA NARENDRA MACHHA	ARIJEET MISHRA	CT/0001143/2023
		VS	VS	BARGARH /114 /2023
34	BLAPL/0011290/2023	STATE OF ODISHA LABA KUMAR SA	SWARAJ PATEL	A.D.J.,BARGARH(Bargarh)
		VS	VS	Spl/0000019/2023
				/ /0
				SPECIAL COURT,CUTTACK(Cuttack)
				2(A)CC/0000023/2023
				TUSRA /158 /2023
				SPECIAL JUDGE,BALANGIR(Balangir)
				Spl/0000067/2023
				JEYPORE TOWN /267 /2023
				S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
				GR/0000970/2023
				/ /0
				SPECIAL JUDGE, SUNDARGARH(Sundargarh)

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35	BLAPL/0011291/2023	STATE OF ODISHA SUSIL MAHANANDIA VS	AMLAN SHAKTI PAUL VS	Spl/0000020/2023 / /0 SPECIAL JUDGE ATHMALLIK(Anugul)
36	BLAPL/0011292/2023	STATE OF ODISHA SONU ALLI VS	AKSHAYA KUMAR NAYAK VS	Spl/0000016/2023 LALBAG /228 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack)
37	BLAPL/0011293/2023	STATE OF ODISHA M. SANTOSH RAO VS	HARIPAD MOHANTY VS	GR/0000563/2023 PURIGHAT /190 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack)
38	BLAPL/0011294/2023	STATE OF ODISHA ASHOK KUMAR MOHARANA VS	DIBYAJYOTI SAHOO VS	GR/0000464/2023 JARADA /11 /2021 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam)
39	BLAPL/0011295/2023	STATE OF ODISHA MOHAN KINDAL VS	AMIT KUMAR NATH VS	ST/0000091/2021 CHITRAKONDA /65 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
40	BLAPL/0011296/2023	STATE OF ODISHA NITYA BUDEK VS	JNYANANANDA PANDA VS	Spl/0000109/2023 KANTABANJI /260 /2023 J.M.F.C.,KANTABANJI(Balangir)
41	BLAPL/0011297/2023	STATE OF ODISHA RANJITA MAJHI VS	DEBASIS MISHRA VS	GR/0000393/2023 KEONJHAR TOWN /208 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
42	BLAPL/0011298/2023	STATE OF ODISHA DILLIP KANAR@DILLIP KUMAR KUANR@DILLIP KUMAR VS	SUNNY AKANTA DWIBEDI VS	GR/0001014/2022 PATNAGARH /198 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
43	BLAPL/0011299/2023	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	SUDHANSU SEKHAR DASH VS	GR/0000803/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
44	BLAPL/0011300/2023	STATE OF ODISHA SUBASH SAHU VS	BAISHNAB CHARAN PATRA VS	2(A)CC/0000129/2023 ANGUL TOWN /133 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul)
45	BLAPL/0011301/2023	STATE OF ODISHA ALEKHA SAGARIA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	Spl/0000021/2022 TUMUDIBANDHA /79 /2023 () //

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46	BLAPL/0011302/2023	TULU BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	BEGUNIA P.S. /166 /2021 () //
47	BLAPL/0011303/2023	SARUKH @ SARUKH ALLI KHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	LAXMISAGAR P.S. /295 /2022 () //
48	BLAPL/0011304/2023	CHAGALA @ PADMALOCHAN RANA VS STATE OF ODISHA	JAYDEEP PAL VS	BALASORE TOWN /213 /2023 () //
49	BLAPL/0011305/2023	DUSMANTA KUMAR NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
50	BLAPL/0011306/2023	SAGAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHANDARIPOKHARI /239 /2022 () //
51	BLAPL/0011307/2023	SUSHIL SA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /104 /2023 () //
52	BLAPL/0011308/2023	DIBAKAR KALAS VS STATE OF ODISHA	CHAMELI ROUT VS	LAXMISAGAR P.S. /263 /2023 () //
53	BLAPL/0011309/2023	SANGRAM KESHARI JENA VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR DASH VS	BHUBANESWAR VIGILANCE /24 /2023 () //
54	BLAPL/0011310/2023	ASHOK BHUJABAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /158 /2023 () //
55	BLAPL/0011311/2023	RAJ KUMAR SAHOO VS STATE OF ODISHA	MAHES DAS VS	MUNIGUDA /225 /2023 () //
56	BLAPL/0011312/2023	SONU BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /84 /2016 () //
57	BLAPL/0011313/2023	SUJIT BADI	SURENDRA MOHANTY	KHETRARAJPUR /121 /2022

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		VS	VS	()
58	BLAPL/0011314/2023	STATE OF ODISHA SHUSAMA NAHAK	SARAT KUMAR JENA	// KHURDA ROAD G.R.P.S. /86 /2023
		VS	VS	()
59	BLAPL/0011315/2023	STATE OF ODISHA PIKUL@GOBINDA JENA	PRADEEP KUMAR DAS	// RAMACHANDRAPUR /203 /2023
		VS	VS	()
60	BLAPL/0011316/2023	STATE OF ODISHA KASIRAM LODHI	DURLLABHA RANJAN MISHRA	// / /0
		VS	VS	()
61	BLAPL/0011317/2023	STATE OF ODISHA PRAKASH BHOI	DEEPAK KUMAR DAS	// / /0
		VS	VS	()
62	BLAPL/0011318/2023	STATE OF ODISHA ABHAYA NATH	PRADEEP KUMAR PANDA	// BAGDIA /69 /2023
		VS	VS	()
63	BLAPL/0011319/2023	STATE OF ODISHA KAILASH BANKA	BIRAJA PRASAD NANDA	// POTTANGI /87 /2023
		VS	VS	()
64	BLAPL/0011320/2023	STATE OF ODISHA JITU NAYAK	RAJIB LOCHAN PATNAIK	// / /0
		VS	VS	()
65	BLAPL/0011321/2023	STATE OF ODISHA JAGANNATH MADKAMI	RAJIB LOCHAN PATNAIK	// MALKANGIRI /229 /2019
		VS	VS	()
66	BLAPL/0011322/2023	STATE OF ODISHA BIRANCHI NARAYAN MANGARAJ	DIPTI RANJAN MOHAPATRA	// KHURDA MODEL /592 /2023
		VS	VS	()
67	BLAPL/0011323/2023	STATE OF ODISHA ANIMESH GHARAMI	RAJIB LOCHAN PATNAIK	// KALIMELA /252 /2022
		VS	VS	()
68	BLAPL/0011324/2023	STATE OF ODISHA BISWAJIT AMBIKA PRASAD SAHU	ANIRUDHA DAS	// ANGUL SADAR PS /495 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0011325/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	ANIRUDHA DAS VS	// K.NUAGOAN /100 /2022 ()
70	BLAPL/0011326/2023	STATE OF ODISHA INDRAJIT BISOI VS	RAJIB LOCHAN PATNAIK VS	// / /0 ()
71	BLAPL/0011327/2023	STATE OF ODISHA JIBAN KISHORE ROUT @ JIBAN KISHOR VS	ANIRUDHA DAS VS	// BOUDH /147 /2023 ()
72	BLAPL/0011328/2023	STATE OF ODISHA RAKESH SINGH VS	SUSANTA KUMAR SAHU VS	// AINTHAPALI /348 /2023 ()
73	BLAPL/0011329/2023	STATE OF ODISHA KANHU@KANHU CHARAN JENA VS	BIPLAB KUMAR TRIPATHY VS	// DHAMNAGAR /377 /2023 ()
74	BLAPL/0011330/2023	STATE OF ODISHA SOMNATH JAYAMBAK PADALE VS	PRANAB KUMAR DAS VS	// KALIMELA /131 /2022 ()
75	BLAPL/0011331/2023	STATE OF ODISHA RAMAKANTA DAS VS	SANJIT MISHRA VS	// MAHANGA /64 /2022 ()
76	BLAPL/0011332/2023	STATE OF ODISHA MANAS @ SIBA PRASAD PATI VS	SAMBEET PATTANAYAK VS	// PIPLI /405 /2023 ()
77	BLAPL/0011333/2023	STATE OF ODISHA HEMANTA KUMAR PANDA VS	PRATIK NAYAK VS	// EOW,BHUBANESWAR /14 /2023 ()
78	BLAPL/0011334/2023	STATE OF ODISHA SANTOSH SAHU VS	SATYABRATA PANDA VS	// KANTAMAL /74 /2023 ()
79	BLAPL/0011335/2023	STATE OF ODISHA PABITRA MAJHI VS STATE OF ODISHA	SATYABRATA PANDA VS	// KANTAMAL /74 /2023 () //

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80	BLAPL/0011336/2023	JAGABANDHU BARIK @ RAJA VS STATE OF ODISHA	PATITAPABAN NATH VS	KEONJHAR SADAR /278 /2023 () //
81	BLAPL/0011337/2023	SOMANATH SAHU VS STATE OF ODISHA	GUNAKAR MISHRA VS	JAGANNATHA PRASAD /74 /2023 () //
82	BLAPL/0011338/2023	SHERSINGH YADAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /136 /2022 () //
83	BLAPL/0011339/2023	BHAGABAN BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /278 /2023 () //
84	BLAPL/0011340/2023	GOURANGA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /117 /2020 () //
85	BLAPL/0011341/2023	PARSURAM MUNDA @PARSU VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	THELKOLOI PS /79 /2023 () //
86	BLAPL/0011342/2023	GUDU NAYAK @ CHIKU NAYAK @ GOODNESS NAYAK VS STATE OF ODISHA	SUKANTA PANDA VS	SAHID NAGAR P.S. /289 /2022 () //
87	BLAPL/0011343/2023	RAKESH POLAI @ SUBHENDU POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /271 /2023 () //
88	BLAPL/0011344/2023	TAPAN @ TAPAS KUMAR BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KHAMAR /36 /2023 () //
89	BLAPL/0011345/2023	JOGENDRA SONEE @ YOGENDERA SONI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /202 /2023 () //
90	BLAPL/0011346/2023	ABHISEKHA @ ABISHEAK KHORA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	KORAPUT TOWN /33 /2023 () //
91	BLAPL/0011347/2023	SANJAY LIMA	SUCHIT KUMAR NAYAK	ADVA /103 /2023

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		VS	VS	()
92	BLAPL/0011348/2023	STATE OF ODISHA RABINDRA BARADA	SANTOSH KUMAR MAHANTY	// GANGAPUR (ASKA) /533 /2023
		VS	VS	()
93	BLAPL/0011349/2023	STATE OF ODISHA KHEDUAL SIKA	BIGYAN KUMAR SHARMA	// KEGAON /55 /2023
		VS	VS	()
94	BLAPL/0011350/2023	STATE OF ODISHA PRAMOD KUMAR NAYAK	SANTOSH KUMAR MAHANTY	// / /0
		VS	VS	()
95	BLAPL/0011351/2023	STATE OF ODISHA SUKRA MATAM	RAJIB LOCHAN PATTNAIK	// CHITRAKONDA /73 /2021
		VS	VS	()
96	BLAPL/0011352/2023	STATE OF ODISHA PHIROJ KUMAR PATIKA	JUGALA KISHORE PANDA	// PADMAPUR /38 /2023
		VS	VS	()
97	BLAPL/0011353/2023	STATE OF ODISHA SUMANTA NAHAK	BASANTA KUMAR DAS	// DIGAPAHANDI /147 /2022
		VS	VS	()
98	BLAPL/0011354/2023	STATE OF ODISHA MOHAN DEHURY	SMRUTI RANJAN ROUT	// AINTHAPALI /329 /2023
		VS	VS	()
99	BLAPL/0011355/2023	STATE OF ODISHA LAJAR RAITA	AMIT BISWAL	// / /0
		VS	VS	()
100	BLAPL/0011356/2023	STATE OF ODISHA AKASH MEHER @ AKASH MEHERA	KAUSHAL HUSSAIN	// DHENKANAL SADAR /584 /2023
		VS	VS	()
101	BLAPL/0011357/2023	STATE OF ODISHA DEBENDRA PANDA	PRIYA RANJAN SINGH	// KUJANGA /394 /2023
		VS	VS	()
102	BLAPL/0011358/2023	STATE OF ODISHA MITU NAYAK	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /333 /2023
		VS	VS	()

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103	BLAPL/0011359/2023	STATE OF ODISHA RAMESH PRADHAN VS	SAPAN KUMAR LENKA VS	// / /0 ()
104	BLAPL/0011360/2023	STATE OF ODISHA SUSANTA KUMAR BISWAL VS	PARTHENDU RAY VS	// TALABANIA /141 /2023 ()
105	BLAPL/0011361/2023	STATE OF ODISHA RASHMI @ RASMI RANJAN NAYAK VS	BINAYA BHUSAN ROUSTRAY VS	// NAYAPALLI P.S. /256 /2023 ()
106	BLAPL/0011362/2023	STATE OF ODISHA RAJA @ NABIN SATAPATHY VS	BINAYA BHUSAN ROUSTRAY VS	// SAHID NAGAR P.S. /331 /2023 ()
107	BLAPL/0011363/2023	STATE OF ODISHA SURAJ JAISWAL VS	DIBYA PRAKASH MISHRA VS	// DHANUPALI /296 /2023 ()
108	BLAPL/0011364/2023	STATE OF ODISHA ANIL SAHOO @ LIPUN VS	UMA CHARAN MISHRA VS	// KHURDA SADAR /256 /2023 ()
109	BLAPL/0011365/2023	STATE OF ODISHA MUDILA MAJHI VS	SRINIBAS PARIJA VS	// CHANDRAPUR /21 /2023 ()
110	BLAPL/0011366/2023	STATE OF ODISHA SANTOSH KUMAR SETHY VS	DEBI PRASAD MOHAPATRA VS	// / /0 ()
111	BLAPL/0011367/2023	STATE OF ODISHA SRIDHAR BEHERA VS	DEBI PRASAD MOHAPATRA VS	// / /0 ()
112	BLAPL/0011368/2023	STATE OF ODISHA BABU @ SARBESWAR SAHOO VS	BIJAYA KUMAR DASH VS	// MAHILA P.S. BUXIBAZAR /71 /2023 ()
113	BLAPL/0011369/2023	STATE OF ODISHA RAJAT SAHU VS	PABITRA KUMAR NAYAK VS	// JHARSUGUDA /430 /2023 ()
		STATE OF ODISHA		//

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114	BLAPL/0011370/2023	NILAMANI TOPPO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
115	BLAPL/0011371/2023	SHIV KUMAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	//0 () //
116	BLAPL/0011372/2023	PANKAJ DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /208 /2023 () //
117	BLAPL/0011373/2023	KULAMANI DEHURY @ KULIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	NIHALPRASAD /63 /2023 () //
118	BLAPL/0011374/2023	MANU MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /16 /2018 () //
119	BLAPL/0011375/2023	SUSHANTA MEHER @ SUSANTA MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /272 /2023 () //
120	BLAPL/0011376/2023	SURA @ SURESH CHANDRA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /379 /2019 () //
121	BLAPL/0011377/2023	RAJKUMAR SAHANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /34 /2020 () //
122	BLAPL/0011378/2023	DINESH KUMAR LODHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 () //
123	BLAPL/0011379/2023	ISKA MAJHI VS STATE OF ODISHA	SRINIBAS PARIJA VS	CHANDRAPUR /21 /2023 () //
124	BLAPL/0011380/2023	TRINATH KHILA VS STATE OF ODISHA	JULU KHANSAMA VS	ORKEL /72 /2023 () //
125	BLAPL/0011381/2023	KRUSHNA HARIJAN	SURYAKANTA DWIBEDI	UMERKOTE /49 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	BLAPL/0011382/2023	STATE OF ODISHA ARJUN BAGH	SURYAKANTA DWIBEDI	// BALLIGUDA /14 /2019
		VS	VS	()
127	BLAPL/0011383/2023	STATE OF ODISHA CHANDRAMANI DALAI @ DALEI	KALU CHARAN SWAIN	// NAYAGARH /201 /2023
		VS	VS	()
128	CMAPL/0000704/2023	STATE OF ODISHA DHARMANANDA PRUSTY	P.K.CHAND	// //
		VS	VS	()
129	CMAPL/0000705/2023	SASWAT MISHRA,I.A.S BIDESHI BISWAL	ADV	// //
		VS	VS	()
130	CMAPL/0000706/2023	COLLECTOR AND DM,ANGUL M/S. VIPUL LTD.	ADV.	// //
		VS	VS	()
131	CMP/0001195/2023	STATE OF ODISHA SURENDRANATH PATRO	BYOMOKESH SAHOO	// //
		VS	VS	()
132	CMP/0001196/2023	PRATIMA SAHU SABERA BIBI	ACHYUTANANDA PATTANAIAK	// //
		VS	VS	()
133	CMP/0001197/2023	SK.SIDIQUE SANTOSH KUMAR DEBATA	BHABANI SANKAR TRIPATHY (1)	// //
		VS	VS	()
134	CMP/0001198/2023	SHAILOJA SHANKAR SINGH DEO MAYADHAR JENA	BIBHUTI BHUSAN MISHRA	// //
		VS	VS	()
135	CMP/0001199/2023	SUDARSHAN PRADHAN RAJENDRA KUMAR SAHOO	DWARIKA PRASAD MOHANTY	// //
		VS	VS	()
136	CMP/0001200/2023	JAGAMOHAN TRIPATHY RENUKA DEVI	AJIT CH MOHAPATRA	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CMP/0001201/2023	NIRMAL KUMAR MOHANTY LOKANATH CHOUDHURY VS TRINATH PATRA	UMA CHARAN MISHRA VS	// // 0 //
138	CMP/0001202/2023	SATRUGHANA GIRI VS HARAMANI GIRI @ JENA	PRASANTA KUMAR SATAPATHY VS	// 0 //
139	CMP/0001203/2023	JYOTI RANJAN PRUSTY VS SHANKARSHAN PRUSTY	BANSHIDHAR BAUG VS	// 0 //
140	CMP/0001204/2023	SAMBHULAL AGARWALLA VS EXECUTIVE ENGINEER, R AND W DIVISION,ANGUL	SURESH KUMAR MISHRA VS	// 0 //
141	CMP/0001205/2023	RAJ KISHORE NAYAK VS BIPIN SINGH PURTI	PARESH KUMAR MOHANTY VS	// 0 //
142	CMP/0001206/2023	JOGINDRA @ ENDRI BEHERA VS AMULYA BEHERA	MANOJ KUMAR PANDA VS	// 0 //
143	CMP/0001207/2023	KANHU CHARAN SRICHANDAN VS KAILASINI ROUTRAY	DAYANANDA MOHAPATRA VS	// 0 //
144	CMP/0001208/2023	GOURI MAHARANA VS MAHENDRA KUMAR MAHARANA	A.A.MISHRA VS	// 0 //
145	CMP/0001209/2023	KALANDI DAS VS MANAS BAI	SOUMYA MISHRA VS	// 0 //
146	CONTC/0007419/2023	SWAPAN KRISHNA MANDAL VS VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.	ADV. VS	// 0 //
147	CONTC/0007420/2023	ARUN KUMAR PANDA VS BHABESH KUMAR NAYAK, THE MANAGING DIRECTOR,ODISHA STATE SEEDS CORPORATION LTD%,	ADV VS	// 0 //

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148	CONTC/0007421/2023	MINARANI MOHANTY VS ASWATHY S., PRINCIPAL SECY. SCHOOL AND MASS EDUCATION DEPT.	ADV VS	// 0 //
149	CONTC/0007422/2023	JADUNATH NAYAK VS ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVLOPMENT DEPT.	ADV. VS	// 0 //
150	CONTC/0007423/2023	DAITYARI SATAPATHY VS DR.ARABINDA KUMAR PADHEE, I.A.S	ADV VS	// 0 //
151	CONTC/0007424/2023	ASHOK KUMAR NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
152	CONTC/0007425/2023	SULATA SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
153	CONTC/0007426/2023	PANCHANAN BEHERA VS ASWATHY S., I.A.S	ADV VS	// 0 //
154	CONTC/0007427/2023	UMAKANTA PANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
155	CONTC/0007428/2023	KAILASH CHANDRA SEND VS ASWATHY .S, I.A.S.	ADV. VS	// 0 //
156	CONTC/0007429/2023	RANJITA GURU VS DR. ARABINDA KUMAR PADHEE., I.A.S.	ADV. VS	// 0 //
157	CONTC/0007430/2023	MANARANJAN NAYAK VS ASWATHY S., I.A.S	ADV VS	// 0 //
158	CONTC/0007431/2023	CHINTAMANI DASH VS SUSHANTA KUMAR DASH I.A.S.	ADV. VS	// 0 //
159	CONTC/0007432/2023	SUDHIR KUMAR KHADENGA	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		AMITA KUMARI PATTNAIK, O.E.S.		//
160	CONTC/0007433/2023	BAMDEV PUROHIT	ADV	//
		VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECY. TO GOVT, DEPT. OF HIGHER EDUCATION		//
161	CONTC/0007434/2023	DR. SANDEEP MOHANTY	ADV.	//
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
162	CONTC/0007435/2023	ARTATRAN MALLICK	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO, I.A.S.		//
163	CONTC/0007436/2023	TAPAN KUMAR KAR	ADV.	//
		VS	VS	0
		GADADHAR SETHI, TAHASILDAR, BHOGARAI		//
164	CONTC/0007437/2023	TAPAN KUMAR KAR	ADV.	//
		VS	VS	0
		GADADHAR SETHI, TAHASILDAR, BHOGARAI		//
165	CONTC/0007438/2023	DWARIKA NATH MISHRA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY. S, I.A.S.		//
166	CONTC/0007439/2023	BAYA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, DEPT. OF WATER RESOURCES, ODISHA, BBSR.		//
167	CONTC/0007440/2023	NANDINI PRADHAN	ADV	//
		VS	VS	0
		M.S.ASWASTHY S., COMMISSIONER CUM SECY., SCHOOL AND MASS EDUCATION DEPT		//
168	CONTC/0007441/2023	NATA KISHORE BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, ADDITIONAL CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT		//
169	CONTC/0007442/2023	RABINARAYAN MOHANTY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
170	CONTC/0007443/2023	BANAMALI SAHOO	ADV	//
		VS	VS	0

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		ASWASTHY S., I.A.S		//
171	CONTC/0007444/2023	RATNAKAR PADHI	ADV	//
		VS	VS	()
		DEORANJAN KUMAR SINGH, I.A.S		//
172	CONTC/0007445/2023	NATA KISHORE BEHERA	RAMDAS ACHARY	//
		VS	VS	()
		SATYABRATA SAHU, ADDITIONAL SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT.		//
173	CONTC/0007446/2023	ANIL DAS	ADV.	//
		VS	VS	()
		CHAIRMAN CUM M.D., MAHANADI COAL FIELDS LTD.		//
174	CONTC/0007447/2023	IPANJALI NAYAK	ADV.	//
		VS	VS	()
		ASWASTI S, I.A.S.		//
175	CONTC/0007448/2023	CHANDAN SINGH BARIK	ADV.	//
		VS	VS	()
		PHULAMANI MURMU, DISTRICT EDUCATION OFFICER, NUAPADA		//
176	CONTC/0007449/2023	RABINDRA NAIK	ADV.	//
		VS	VS	()
		ANU GARG, I.A.S.		//
177	CONTC/0007450/2023	BHARAT CHANDRA MOHAKUD	JAYAKRISHNA MOHAPATRA	//
		VS	VS	()
		ASWINI KUMAR DANDAPAT, SUPERINTENDENT ENGINEER, RW DIVISION		//
178	CONTC/0007451/2023	BABULU MOHANTA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	()
		ASWINI KUMAR DANDAPAT, SUPERINTENDENT ENGINEER, RW DIVISION		//
179	CONTC/0007452/2023	DIBAKAR BISWAL	ADV	//
		VS	VS	()
		ASWATHY S. IAS		//
180	CONTC/0007453/2023	BRAJA KISHORE MOHAPATRA	ADV.	//
		VS	VS	()
		ASWATHY .S, I.A.S.		//
181	CONTC/0007454/2023	SANKAR MAJHI	ADV	//
		VS	VS	()
		ALOK KAR, THE DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECY. TO GOVT. DEPT. OF WATER RESOURCES		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0007455/2023	PRATAP KUMAR BEHERA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT..	ADV. VS	// 0 //
183	CONTC/0007456/2023	SWAPNESA SAMAL VS BINITA SENAPATI, DISTRICT EDUCATION OFFICER	ADV VS	// 0 //
184	CONTC/0007457/2023	RAJENDRA NARAYAN PANDA VS DEORANJAN KUMAR SINGH, I.A.S	HARIPAD MOHANTY VS	// 0 //
185	CONTC/0007458/2023	JAGADISH MAHANTA VS GOURI RANI NAIK, O.E.S	ADV VS	// 0 //
186	CONTC/0007459/2023	DEBASIS PRIYARANJAN MAHANTY VS GOURI RANI NAIK(O.E.S), DISTRICT EDUCATION OFFICER	ADV VS	// 0 //
187	CONTC/0007460/2023	LAXMIPRIYA MOHAPATRA VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
188	CONTC/0007461/2023	NIRANJAN GURU VS SUSANTA KUMAR DASH, I.A.S.	SANDEEP RATH VS	// 0 //
189	CONTC/0007462/2023	BIJAYA KUMAR SAMAL VS SAROJ KANTA NAYAK, TAHASILDAR	ANAM CHARAN PANDA VS	// 0 //
190	CONTC/0007463/2023	SANKARSAN ARISAL VS SUSANTA KUMAR DASH, I.A.S.	SANDEEP RATH VS	// 0 //
191	CONTC/0007464/2023	DR.SUNIT KU.SAHOO VS PROF. DR. SABAITA ACHARYA, V.C., UTIAL UNIVERSITY	ADV. VS	// 0 //
192	CONTC/0007465/2023	DILLIP KUMAR NAG VS MANTOSH SAHOO, B.M, S.B.I., KHANDAGIRI	ADV. VS	// 0 //
193	CONTC/0007466/2023	RASHMIREKHA BEHURA	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	CONTC/0007467/2023	K. SUDARSHAN CHAKRAVARTHY, IAS BISHNU PRIYA DEVI	ADV	//
		VS	VS	0
195	CONTC/0007468/2023	ASWASTI S, PRINCIPAL SECY., TO GOVT, ODISHA, S AND ME DEPT. SARASWATI MALLICK	ADV	//
		VS	VS	0
196	CONTC/0007469/2023	AMRIT RUTURAJ, I.A.S. DIPU MANDAL	ADV	//
		VS	VS	0
197	CONTC/0007470/2023	SUVENDU PATRA, IPS BAISHNAB CHARAN MOHANTY	BISWANATH BEHERA	//
		VS	VS	0
198	CONTC/0007471/2023	NIRANJAN MISHRA, DIRECTOR PUBLIC HEALTH AND FAMILY WELFARE SUJATA DAS	ADV	//
		VS	VS	0
199	CONTC/0007472/2023	ASWATHY S, I.A.S. SUJATA DAS	ADV	//
		VS	VS	0
200	CONTC/0007473/2023	ASWATHY S, I.A.S. DIBAKAR MAHAPATRA	ADV	//
		VS	VS	0
201	CONTC/0007474/2023	ASWATHI S, I.A.S. PRASANA KUMAR MAHAPATRA	ADV	//
		VS	VS	0
202	CONTC/0007475/2023	ASWATHI S, I.A.S. KUMUDINI SAHU	ADV	//
		VS	VS	0
203	CONTC/0007476/2023	ASWATHI S, I.A.S. KHIROD KUMAR ROUT	ADV	//
		VS	VS	0
204	CONTC/0007477/2023	ASWATHI S, I.A.S. AVINASH JENA	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CONTC/0007478/2023	PURNA CHANDRA SETHY, D.E.O, KEONJHAR PRAFULLA KUMAR GARNAYAK VS	ADV. VS	// // 0
206	CONTC/0007479/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. BIJAY KUMAR SAHOO VS	ADV. VS	// // 0
207	CONTC/0007480/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. BICHHAND CHARAN BISWAL VS	ADV. VS	// // 0
208	CONTC/0007481/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. BIPRA CHARAN KHILAR VS	ADV. VS	// // 0
209	CONTC/0007482/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. TRILOCHAN BISWAL VS	ADV. VS	// // 0
210	CONTC/0007483/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. BILAS PRADHAN VS	ADV. VS	// // 0
211	CONTC/0007484/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. HATA KISHOR SATAPATHY VS	ADV. VS	// // 0
212	CONTC/0007485/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. BHASKAR PRADHAN VS	ADV. VS	// // 0
213	CONTC/0007486/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. KAPILESWAR BISWAL VS	ADV. VS	// // 0
214	CONTC/0007487/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT. MANOJ KUMAR BEHERA VS	BIGYAN KUMAR SHARMA VS	// // 0
215	CONTC/0007488/2023	ASWATHY .S., COMMISSIONER CUM SECY., S AND ME DEPT. DEEPAK KUMAR MOHAPATRA VS	BIGYAN KUMAR SHARMA VS	// // 0
		ASWATHY .S., COMMISSIONER CUM SECY., S AND ME DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CONTC/0007489/2023	SUSANTA KUMAR SAHOO VS SATYABRATA SAHU, I.A.S.	SATYABRATA MOHANTY VS	// 0 //
217	CONTC/0007490/2023	RANJIT KUMAR NAYAK VS MIRASE P. DEVIDAS, DIVISIONAL FOREST OFFICER	ADV VS	// 0 //
218	CONTC/0007491/2023	BINA BEHERA VS UDDHABA MAJHI, IAS	ADV. VS	// 0 //
219	CONTC/0007492/2023	KRUPA SINDHU PANDA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
220	CONTC/0007493/2023	KALANDI CHARAN BEHERA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
221	CONTC/0007494/2023	SUBASH CHANDRA NANDA VS ASWATHY S., I.A.S	DEBASIS TRIPATHY VS	// 0 //
222	CONTC/0007495/2023	PRAMOD KUMAR ACHARYA VS RAMAKANT NAYAK, SPECIAL SECY. TO GOVT., HIGHER EDUCATION	ADV VS	// 0 //
223	CONTC/0007496/2023	SULOCHANA DAS VS ASWATHY S., COMMISSIONER CUM SECY. DEPT. OF SCHOOL AND MASS EDUCATION	ADV VS	// 0 //
224	CONTC/0007497/2023	NABARANJAN BEHERA VS ASWATHY S., I.A.S	ADV VS	// 0 //
225	CONTC/0007498/2023	PRATAP CHANDRA SAHOO VS DR. GAVALI PARAG HARSHAD, I.A.S	ADV VS	// 0 //
226	CONTC/0007499/2023	BADINGI CHANTI VS SWADHA DEV SINGH, IAS	BISWARANJAN MAHARATHA VS	// 0 //
227	CRLA/0001086/2023	SK. RAFAQAT ALLI @ SK. MD. RAFAKAT ALLI	AMITAV DAS	RASGOBINDPUR /222 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLA/0001087/2023	STATE OF ODISHA BHANU MARANDI	ASIT KUMAR OTTA	// BARIPADA SADAR /105 /2014
		VS	VS	()
229	CRLA/0001088/2023	STATE OF ODISHA KALU CHARAN SWAIN	ARIJEET MISHRA	// BALASORE VIGILANCE /47 /2014
		VS	VS	()
230	CRLA/0001089/2023	STATE OF ODISHA(VIG.) DINANATH RAWANI	ARUN KUMAR BUDHIA	// RAJGANGPUR /462 /2021
		VS	VS	()
231	CRLA/0001090/2023	STATE OF ODISHA SANATAN SAHU	RAMANI KANTA PATTANAIAK	// ANANDAPUR /118 /2015
		VS	VS	()
232	CRLA/0001091/2023	STATE OF ODISHA SANATAN SAHU	RAMANI KANTA PATTANAIAK	// ANANDAPUR /118 /2015
		VS	VS	()
233	CRLA/0001092/2023	STATE OF ODISHA SARBESWAR PANI	RAMANI KANTA PATTANAIAK	// CUTTACK VIGILANCE /9 /2013
		VS	VS	()
234	CRLA/0001093/2023	STATE OF ODISHA(VIG.) PURNA @ PURNA CHANDRA DHALA	JUGALA KISHORE PANDA	// SUBALAYA /43 /2015
		VS	VS	()
235	CRLA/0001094/2023	STATE OF ODISHA GURUDEV BEHERA	GOPAL PRASAD JENA	// CHATRAPUR /115 /1998
		VS	VS	()
236	CRLA/0001095/2023	STATE OF ODISHA KANHU CHARAN MISHRA @ BUDHA	SATYABRATA MOHANTY (1)	// LAXMISAGAR P.S. /175 /2009
		VS	VS	()
237	CRLA/0001096/2023	STATE OF ODISHA BHASKAR TIKIRA	MANAS KUMAR CHAND	// DHARAMGARH /156 /2023
		VS	VS	()
238	CRLA/0001097/2023	STATE OF ODISHA CHANDAN SAHOO	SAMVIT MOHANTY	// JAGATSINGPUR /22 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLA/0001098/2023	STATE OF ODISHA CHANDAN POLAI VS	RAMESH CHANDRA SWAIN VS	// ASKA /618 /2020 ()
240	CRLMA/0000407/2023	STATE OF ODISHA JAYANTA KUMAR BEHERA@LITU VS	ADV. VS	// SARANAKUL /47 /2019 ()
241	CRLMA/0000408/2023	STATE OF ODISHA SIBALU TUKUNA DORA @ S. TUKUNA DORA VS	ADV. VS	// DIGAPAHANDI /45 /2023 ()
242	CRLMA/0000409/2023	STATE OF ODISHA DIBYASACHI BARAL VS	RAMANI KANTA PATTANAIAK VS	// PARADEEP LOCK /133 /2016 ()
243	CRLMA/0000410/2023	STATE OF ODISHA SUDARSAN NAYAK VS	ADV. VS	// SATYABADI /355 /2022 ()
244	CRLMC/0004514/2023	STATE OF ODISHA ASHISH ROUT @ JITUNA VS	DHANANJAYA NAYAK VS	// NADANAKANAN P.S. /5 /2022 ()
245	CRLMC/0004515/2023	STATE OF ODISHA KAMALAKANTA JENA VS	JAYANTA KUMAR MOHANTY VS	// BALASORE SADAR /388 /2019 ()
246	CRLMC/0004516/2023	STATE OF ODISHA JASODA PRADHAN VS	SARADA PRASAD DASH VS	// FATEGARH /81 /2014 ()
247	CRLMC/0004517/2023	STATE OF ODISHA SK. IMRAN VS	ARIJEET MISHRA VS	// GHATAGAON /121 /2023 ()
248	CRLMC/0004518/2023	STATE OF ODISHA TAPAN JENA VS	ARIJEET MISHRA VS	// GHASIPURA /129 /2022 ()
249	CRLMC/0004519/2023	STATE OF ODISHA SANJAY KUMAR PADHI VS STATE OF ODISHA	ARIJEET MISHRA VS	// MALGODOWN /206 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMC/0004520/2023	SANATAN RAM VS BHANUMATI RAM	ARIJEET MISHRA VS	//0 () //
251	CRLMC/0004521/2023	MD. FIROZ VS STATE OF ODISHA	ASWINI KUMAR DASH VS	KEONJHAR SADAR /119 /1999 () //
252	CRLMC/0004522/2023	KAPILA BEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KHANDAPARA /13 /2014 () //
253	CRLMC/0004523/2023	ASHOK KUMAR PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /1023 /2008 () //
254	CRLMC/0004524/2023	MAMI KISAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	HARICHANDANPUR /199 /2021 () //
255	CRLMC/0004525/2023	SARBESWAR NAIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KARANJIA /136 /2004 () //
256	CRLMC/0004526/2023	SUNIL KUMAR BALIARSINGH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /95 /2023 () //
257	CRLMC/0004527/2023	PRAHALLAD SETHI VS STATE OF ODISHA	RAMESH SAHOO VS	DHENKANAL TOWN /162 /1997 () //
258	CRLMC/0004528/2023	DHIRAJ KUMAR VS STATE OF ODISHA	LALITENDU MOHAPATRA VS	SAHID NAGAR P.S. /681 /2019 () //
259	CRLMC/0004529/2023	GOURANGA PATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TELKOI /51 /2015 () //
260	CRLMC/0004530/2023	RANJAN DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /113 /2014 () //
261	CRLMC/0004531/2023	SATYAM KARAN @ SATYA @ CHAITANYA	PRASANTA KUMAR SATAPATHY	BALIAPAL /192 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	CRLMC/0004532/2023	STATE OF ODISHA SISIR NAIK	CHITTA RANJAN SAHU	// BARAMBA /270 /2019
		VS	VS	()
263	CRLMC/0004533/2023	STATE OF ODISHA RANGA @ DIGAMBAR PAIKRAY	RABI NARAYAN MOHANTY	// DELANGA /119 /2005
		VS	VS	()
264	CRLMC/0004534/2023	STATE OF ODISHA ALOK KUMAR DAS	DEEPAK KU SAHOO	// RAJKANIKA /198 /2019
		VS	VS	()
265	CRLMC/0004535/2023	STATE OF ODISHA TUTU @ SUSHANTA PRADHAN	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
266	CRLMC/0004536/2023	STATE OF ODISHA DURGASI BALEYA @ D.BALEYYA	SANJAY KUMAR PRADHAN	// JARADA /392 /2022
		VS	VS	()
267	CRLMC/0004537/2023	STATE OF ODISHA RAJ KISHOR MALLICK	BIBHUTI RANJAN MOHANTY	// MANAMUNDA /187 /2018
		VS	VS	()
268	CRLMC/0004538/2023	STATE OF ODISHA ANTARYAMI SENAPATI	SUDEEP KUMAR SARANGI	// EOW,BHUBANESWAR /7 /2023
		VS	VS	()
269	CRLMC/0004539/2023	STATE OF ODISHA ANTARYAMI SENAPATI	SUDEEP KUMAR SARANGI	// EOW,BHUBANESWAR /7 /2023
		VS	VS	()
270	CRLMC/0004540/2023	STATE OF ODISHA JAKTA BAGH	ABHILASH MISHRA	// TARBHA /73 /2013
		VS	VS	()
271	CRLMC/0004541/2023	STATE OF ODISHA SANTANU KUMAR DEURY	TARA PRASAD MOHAPATRA	// BHUBANESWAR VIGILANCE /8 /2006
		VS	VS	()
272	CRLMC/0004542/2023	STATE OF ODISHA SALAN ORAM	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	CRLMC/0004543/2023	STATE OF ODISHA DILLIP ROUT VS	KARTIK CHANDRA TRIPATHY VS	// BYREE /64 /2018 ()
274	CRLMC/0004544/2023	STATE OF ODISHA SANTANU KUMAR DEURY VS	TARA PRASAD MOHAPATRA VS	// BHUBANESWAR VIGILANCE /23 /2006 ()
275	CRLMC/0004545/2023	STATE OF ODISHA SANTOSH NAIK VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /284 /2015 ()
276	CRLMC/0004546/2023	STATE OF ODISHA PRAKASH SUBUDHI VS	AKSHAYA KUMAR SAHOO VS	// MAHILA P.S.(BBSR) /201 /2014 ()
277	CRLMC/0004547/2023	STATE OF ODISHA SAYED IMTIAZ ALLI@RAJAK ALI VS	UDIT RANJAN JENA VS	// /17 /2018 ()
278	CRLMC/0004548/2023	STATE OF ODISHA PRAMOD BAL VS	AKSHAYA KUMAR SAHOO VS	// RAJNAGAR /127 /2021 ()
279	CRLMC/0004549/2023	STATE OF ODISHA KHAGAPATI MAHALIK VS	DHARMENDRA SETHY VS	// Bamapada (Industrial Area) /128 /2013 ()
280	CRLMC/0004550/2023	STATE OF ODISHA TAPAS KUMAR BEHERA VS	PURNA CHANDRA MOHARANA VS	// / /0 ()
281	CRLMC/0004551/2023	STATE OF ODISHA SUNIT KUMAR PANDEY VS	RAKESH SAHU VS	// AIR FIELD P.S. /186 /2022 ()
282	CRLMC/0004552/2023	STATE OF ODISHA RAMESH CHANDRA JENA@JAGA VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /275 /2017 ()
283	CRLMP/0001947/2023	STATE OF ODISHA SUVENDU SEKHAR SAMAL VS	PRADEEP KUMAR DAS VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	CRLMP/0001948/2023	RITA RATH @ RATNA MANJARI RATH VS STATE OF ODISHA	JYOTSNARANI RATH VS	//0 () //
285	CRLMP/0001949/2023	GOURI SAMAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
286	CRLMP/0001950/2023	SANTOSH KALO VS STATE OF ODISHA	SURESH KUMAR JENA VS	//0 () //
287	CRLMP/0001951/2023	SYAM SUNDAR NAYAK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 () //
288	CRLMP/0001952/2023	KOILI BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	//0 () //
289	CRLMP/0001953/2023	MADAN MALIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 () //
290	CRLMP/0001954/2023	SONU PARIWAL VS STATE OF ODISHA	SATYABRATA DASH VS	//0 () //
291	CRLMP/0001955/2023	MANAS LENKA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	//0 () //
292	CRLREV/0000527/2023	K. BADRI NARAYAN PATRO VS TAPAMOY BHATTACHARJEE, ASST. DIRECTOR, E.D. KHURDA	UMESH CHANDRA PATNAIK VS	BHUBANESWAR VIGILANCE /26 /2009 () //
293	CRLREV/0000528/2023	DEEPAK KUMAR VS JANWI KUMARI	PABITRA KUMAR NAYAK VS	//0 () //
294	CRLREV/0000529/2023	DORA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	//0 () //
295	CRLREV/0000530/2023	GURA @ SUKURA SINGH	J.K.PANDA	BARIPADA SADAR /63 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	CRLREV/0000531/2023	BIKRAM NAG	JAYADEBA BEHERA	TUSRA /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	CRLREV/0000532/2023	MINAKETAN PRUSTY	GHANASHYAM MUDULI	//0
		VS	VS	()
		SUSAMA PUTI		//
298	FAO/0000453/2023	MAMATA SWAIN	NIRANJAN LENKA	//
		VS	VS	()
		UNION OF INDIA		//
299	FAO/0000454/2023	D.M., NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		PRADOSH KUMAR BHANJA @ PRADOSH BHANJA		//
300	FAO/0000455/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		PRASANTA KUMAR NAYAK		//
301	FAO/0000456/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		RENUKA DAS		//
302	MACA/0000932/2023	MAMATA NAYAK	KALPATARU PANIGRAHI	//
		VS	VS	()
		SUNITA DHAL		//
303	MACA/0000933/2023	JHARANA PAKHIRA	B.B.SINGH	//
		VS	VS	()
		CHANDRA MOHAN PRAMANIK		//
304	MACA/0000934/2023	D.M., MANAGER IN CHARGE, LEGAL CELL NATIONAL INSURANCE COMPANY LTD.	RAMANRANJAN MOHANTY	//
		VS	VS	()
		PRAFULLA KUMAR MALLIK		//
305	MACA/0000935/2023	BABU PRADHAN	GOPAL KRISHNA NAYAK	//
		VS	VS	()
		TULU PRADHAN		//
306	MACA/0000936/2023	NATIONAL INSURANCE COMPANY LTD.	SABITA RANJAN PATNAIK	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	MACA/0000937/2023	SANJIT KUMAR MOHANTY DIVL. MANAGER, M/S. NATIOONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // 0
308	MACA/0000938/2023	HIMANSU SEKHAR PATIMISHRA D.M., M/S. NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // 0
309	MACA/0000939/2023	SUBHASHREE PARICHHA MANAGER CLAIM (LEGAL), M/S. NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // 0
310	MACA/0000940/2023	CHINMAYEE JENA DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // 0
311	MACA/0000941/2023	AMIYA BALA PARIDA TATA AIG INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // 0
312	MATA/0000332/2023	DR. PRAMOD KUMAR SATAPATHY REKHA KHAITAN VS	SUJATA JENA VS	// // 0
313	MATA/0000333/2023	NARAYAN PRASAD AGRAWAL NIRUPAMA SUNA @ MALLIK VS	JUGALA KISHORE PANDA VS	// // 0
314	MATA/0000334/2023	ROHITASWA MALLICK PRAGYAN PATTANAIK VS	SOUBHAGYA KUMAR DASH VS	// // 0
315	MATA/0000335/2023	DEEPAK KUMAR SAMANTASINGHAR SAILA GADANAYAK VS	BASUDEV PUJARI VS	// // 0
316	RFA/0000003/2023	BANITA GADANAYAK ARUNA KANTA PANIGRAHI VS	UMAKANT MAHAPATRA VS	// // 0
317	RPFAM/0000337/2023	DIRECTOR, ELEMENTARY EDUCATION, ODISHA MANOJ KUMAR BEHERA VS	BITAS KUMAR SWAIN VS	// // 0
		SUMITRA BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	RPFAM/0000338/2023	REENA SAHU VS SANJIV KUMAR BEHERA	RAMESH KUMAR SAHU VS	// 0 //
319	RSA/0000406/2023	PEDAGOPU PADMAVATI @ P. PADMAVATI VS P. JAYALAXMI	PRASANNA KUMAR MISHRA VS	// 0 //
320	RSA/0000407/2023	PEDAGOPU PADMAVATI VS PEDAGOPU JAYALAXMI	PRASANNA KUMAR MISHRA VS	// 0 //
321	RSA/0000408/2023	AKASH RANJAN RATH VS BILASH KUMAR MOHAPATRA	SOUMYA MISHRA VS	// 0 //
322	RSA/0000409/2023	SUNIL SAMANTA VS SUSHAMA DAS	ANAM CHARAN PANDA VS	// 0 //
323	RVWPET/0000380/2023	STATE OF ODISHA VS DRIEMS MBA	TARUN PATNAIK,A.S.C VS	// 0 //
324	TRP(C)/0000325/2023	BHASKAR SAHOO VS RENUBALA SAHOO	NIRANJAN PANDA VS	// 0 //
325	TRP(C)/0000326/2023	MAMATA NAYAK VS NARAYAN NAYAK	SUSANTA SEKHAR PARIDA VS	// 0 //
326	TRP(C)/0000327/2023	GAYATRI JANI VS TANKADHAR DISARI	DIPTI RANJAN BHOKTA VS	// 0 //
327	TRP(C)/0000328/2023	PRANATI PARIDA VS SUBASH CHANDRA MANTRI	SATYABRATA MOHANTY VS	// 0 //
328	TRP(C)/0000329/2023	MANJITA KUMARI TURUK VS NAGENDRA KUMAR MOHANTY	ASIT KUMAR CHAUDHURY VS	// 0 //
329	TRPCRL/0000093/2023	AMIT BAGARIA	PABITRA KUMAR NAYAK	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WA/0002492/2023	SANGEETA AGARWAL STATE OF ODISHA	SANJAYA RATH,A.S.C	//
		VS	VS	0
331	WA/0002493/2023	PRAHALLAD PUJAHARI O.U.A.T., BBSR	PABITRA MOHAN PATTAJOSHI	//
		VS	VS	0
332	WA/0002494/2023	GEETANJALI PRADHAN ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	PABITRA MOHAN PATTAJOSHI	//
		VS	VS	0
333	WA/0002495/2023	BINOD KUMAR JENA ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	PABITRA MOHAN PATTAJOSHI	//
		VS	VS	0
334	WA/0002496/2023	GAYATREE SAHOO ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	PABITRA MOHAN PATTAJOSHI	//
		VS	VS	0
335	WA/0002497/2023	DIBYA SUNDAR KAR STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
336	WA/0002498/2023	PRAMOD KUMAR PANI STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
337	WA/0002499/2023	ASWINI KUMAR MOHAKUD OLIC LTD. NAYAPALI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
338	WP(C)/0032343/2023	NARAYAN NAYAK PRAVAT KUMAR NAYAK	ER.DEBASHISHA HOTA	//
		VS	VS	0
339	WP(C)/0032344/2023	UNION OF INDIA ANJALI JENA	ER.DEBASHISHA HOTA	//
		VS	VS	0
340	WP(C)/0032345/2023	STATE OF ODISHA DUSHMANTA PRADHAN	DEBASHISHA HOTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032346/2023	STATE OF ODISHA HARABATI PALEI VS	DEBASHISHA HOTA VS	// // ()
342	WP(C)/0032347/2023	STATE OF ODISHA MOHITA PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
343	WP(C)/0032348/2023	STATE OF ODISHA SARASWATI PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
344	WP(C)/0032349/2023	STATE OF ODISHA KUNJALATA BEHERA VS	DEBASHISHA HOTA VS	// // ()
345	WP(C)/0032350/2023	STATE OF ODISHA LATA NAIK VS	DEBASHISHA HOTA VS	// // ()
346	WP(C)/0032351/2023	STATE OF ODISHA MINI PURTY VS	DEBASHISHA HOTA VS	// // ()
347	WP(C)/0032352/2023	STATE OF ODISHA PADMINI BARIK VS	DEBASHISHA HOTA VS	// // ()
348	WP(C)/0032353/2023	STATE OF ODISHA BIRAJA INSTITUTE OF PHARMACEUTICAL SCIENCE VS	BIRAJA PRASANNA DAS VS	// // ()
349	WP(C)/0032354/2023	STATE OF ODISHA SABITA PAL VS	DEBASHISHA HOTA VS	// // ()
350	WP(C)/0032355/2023	STATE OF ODISHA DR. ASHOK KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // ()
351	WP(C)/0032356/2023	STATE OF ODISHA PINKINA SUTAR VS STATE OF ODISHA	DEBASHISHA HOTA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032357/2023	CHALANTIKA YOUNG ASSOCIATION, JAIPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
353	WP(C)/0032358/2023	SUDAMA GOUDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
354	WP(C)/0032359/2023	PANKAJINI NAIK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
355	WP(C)/0032360/2023	PRATAP CHANDRA MOHANTY VS EXECUTIVE OFFICER OF N.A.C. DHAMNAGAR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
356	WP(C)/0032361/2023	SAMANTA KUMAR NAIK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
357	WP(C)/0032362/2023	SANDHYA RANI PATTNAYAK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
358	WP(C)/0032363/2023	RAJESH KUMAR TARINI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
359	WP(C)/0032364/2023	TANKADHARA BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	WP(C)/0032365/2023	M/S.NEM ENGINEERING PROJECTS PVT. LTD., JAIPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
361	WP(C)/0032366/2023	AJAY KISHORE MAHARANA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
362	WP(C)/0032367/2023	KASHINATH SETHY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
363	WP(C)/0032368/2023	DHIRA SAHOO	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0032369/2023	DR. PUSPAK SAMAL	DEEPAK KUMAR PANDA	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0032370/2023	KHAGESWAR DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0032371/2023	ABHISEK PARIDA	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0032372/2023	SHRI SHRI ABHIRAM SARASWATI	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0032373/2023	M/S.K.K.RESOURCES PVT. LTD., KEONJHAR	SITANSU MOHAN SINGH	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK		//
369	WP(C)/0032374/2023	P MINAKESWAR REDDY	BHAGABAN SARANGI	//
		VS	VS	0
		U APPA RAO		//
370	WP(C)/0032375/2023	HARI GAND	ASIT KUMAR PATNAIK	//
		VS	VS	0
		COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,BHAWANIPATNA		//
371	WP(C)/0032376/2023	PRAHALLAD MUND	LALATENDU SAMAL	//
		VS	VS	0
		COMMNR.-CUM-SECY. TO GOVT., COOPERATION DEPT., BBSR		//
372	WP(C)/0032377/2023	MAYADHAR PUHAN	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0032378/2023	TRUPTI PATTANAİK	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0032379/2023	JANARDAN DAS	MONOMOY BASU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0032380/2023	EXECUTIVE ENGINEER (ELECT.), TPNODL, BARIPADA TANUJA MUKHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
376	WP(C)/0032381/2023	RAMANUJ DAS VS COMMNR.-CUM-SECY. TO GOVT., S AND ME DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
377	WP(C)/0032382/2023	RAMA RATAN PRASAD GUPTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
378	WP(C)/0032383/2023	SATYANANDA SAHOO VS SEEMA SAHOO	JAGAJIBAN PRADHAN VS	// 0 //
379	WP(C)/0032384/2023	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
380	WP(C)/0032385/2023	ULLASHA GOUDA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
381	WP(C)/0032386/2023	KALYANI SAHOO VS TANULATA NAYAK	SAMBEET PATTANAYAK VS	// 0 //
382	WP(C)/0032387/2023	MAHAMMAD NASIM VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
383	WP(C)/0032388/2023	SAMIR KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
384	WP(C)/0032389/2023	PRAHALLAD SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
385	WP(C)/0032390/2023	NANDA KISHORE PARIDA VS THE VICE CHANCELLOR, OUAT, BBSR	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0032391/2023	BENUDHAR PASSAYAT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
387	WP(C)/0032392/2023	AJAY KUMAR HANSDAH VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
388	WP(C)/0032393/2023	KASHINATH MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
389	WP(C)/0032394/2023	BHAGABAN CHARAN DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
390	WP(C)/0032395/2023	GOURA DAS @ GOURA CHANDRA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
391	WP(C)/0032396/2023	SAHAYOGA COLLEGE OF NURSING, RAYAGADA VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //
392	WP(C)/0032397/2023	MANORANJAN SUKLA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
393	WP(C)/0032398/2023	SURENDRA PRASAD NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
394	WP(C)/0032399/2023	MAHESWAR PANIGRAHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
395	WP(C)/0032400/2023	SUDHANSU SEKHAR SINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
396	WP(C)/0032401/2023	YUDHISTER SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
397	WP(C)/0032402/2023	YUDHISTER SAHU	SARBESWAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0032403/2023	KSHYAMANIDHI SAHU	SARBESWAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0032404/2023	GIRISH DAS	NARENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0032405/2023	KSHYAMANIDHI SAHU	SARBESWAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0032406/2023	AKSHYA KUMAR SAHOO	DILLIP KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0032407/2023	PRATIMA KUMARI MOHAPATRA	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0032408/2023	AJIT KUMAR SWAIN	DILLIP KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0032409/2023	UMESH KUMAR DAS	SAMARENDRA MOHANTY	//
		VS	VS	0
		DIRECTOR OF EMPLOYMENT, ODISHA		//
405	WP(C)/0032410/2023	DIBAKAR MAHARANA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0032411/2023	SANJU BEHERA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0032412/2023	MANORANJAN PATRA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0032413/2023	PRATIMA BEHERA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0032414/2023	STATE OF ODISHA TIKMAN PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
410	WP(C)/0032415/2023	STATE OF ODISHA PARESWAR SINGH VS	SHANTI PRAKASH MOHANTY VS	// // ()
411	WP(C)/0032416/2023	MAHANADI COALFIELD LTD. SUNDARGARH TARANISEN PUTEI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
412	WP(C)/0032417/2023	STATE OF ODISHA PARAKEN MAJHI VS	SHANTI PRAKASH MOHANTY VS	// // ()
413	WP(C)/0032418/2023	ADDL. D.M. (R AND R), BASUNDHARA AND GARJANBAHAL AREA, SUNDARGARH BASANTI GHADAI VS	BISHNUBRATA SINGH VS	// // ()
414	WP(C)/0032419/2023	COMMN. CUM SECY., PR DEPT., BBSR KHAGESWAR SAHU VS	SARBESWAR SAHOO VS	// // ()
415	WP(C)/0032420/2023	STATE OF ODISHA SIBANI KUMARI PANIGRAHI VS	NIHAL RATH VS	// // ()
416	WP(C)/0032421/2023	STATE OF ODISHA JAGANNATH SAHU VS	SARBESWAR SAHOO VS	// // ()
417	WP(C)/0032422/2023	STATE OF ODISHA LORDGUPTESWAR PROJECT PVT. LTD., BBSR VS	SASWAT KUMAR ACHARYA VS	// // ()
418	WP(C)/0032423/2023	EAST COAST RAILWAY, BBSR JAGANNATH SAHU VS	SARBESWAR SAHOO VS	// // ()
419	WP(C)/0032424/2023	STATE OF ORISSA BISHNUPRIYA JENA VS	SATYABRATA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0032425/2023	BISWAMBAR SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
421	WP(C)/0032426/2023	LIJA RANI PATTANAİK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	// 0 //
422	WP(C)/0032427/2023	BISWAMBAR SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
423	WP(C)/0032428/2023	BISWAMBAR SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
424	WP(C)/0032429/2023	SHRADHAKARA SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
425	WP(C)/0032430/2023	GELHAMANI BISWAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
426	WP(C)/0032431/2023	HIMANSHU SEKHAR PARICHHA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
427	WP(C)/0032432/2023	MANGALA KIRSANI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
428	WP(C)/0032433/2023	KUMUDA PRAVA BRAMHACHARI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
429	WP(C)/0032434/2023	SANJIT SANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
430	WP(C)/0032435/2023	NAYANA KUMAR RATH VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
431	WP(C)/0032436/2023	JOGENDRANATH DANDSENA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0032437/2023	STATE OF ODISHA SUBENDU SEKHAR LENKA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
433	WP(C)/0032438/2023	STATE OF ODISHA DINESH KUMAR BEHERA	NIRANJAN LENKA	//
		VS	VS	0
434	WP(C)/0032439/2023	STATE OF ODISHA GYANA RANJAN MOHAPATRA	SUBASH CH PANI	//
		VS	VS	0
435	WP(C)/0032440/2023	STATE OF ODISHA SUKUL MURMU	NIRANJAN LENKA	//
		VS	VS	0
436	WP(C)/0032441/2023	STATE OF ODISHA PRANATI PANDA	NIHAL RATH	//
		VS	VS	0
437	WP(C)/0032442/2023	STATE OF ODISHA DR. ABHISEK MISHRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
438	WP(C)/0032443/2023	STATE OF ODISHA AJIT KUMAR KHANDEI	SAIBRATA RATH	//
		VS	VS	0
439	WP(C)/0032444/2023	REGISTRAR ADMINISTRATION CUM CONVENER O.H.C SUBORDINATE COURT APPEAL COMMITTEE, CUTTACK PRASANTA SARKAR	SUBASH CHANDRA SAHOO	//
		VS	VS	0
440	WP(C)/0032445/2023	STATE OF ODISHA DHRUBA DUKHI CHARITABLE TRUST, BBSR	PRATIK DASH	//
		VS	VS	0
441	WP(C)/0032446/2023	STATE OF ODISHA SUCHISMITA JENA	BISHNU PRASAD PRADHAN	//
		VS	VS	0
442	WP(C)/0032447/2023	SARASWATI PATRA DAYANIDHI SAHOO	SUBASH CH PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0032448/2023	STATE OF ODISHA KARNA PUJHARI @ PAIKA VS	SUSHANTA KUMAR JOSHI VS	// // ()
444	WP(C)/0032449/2023	STATE OF ODISHA GYANA RANJAN MOHAPATRA VS	SUBASH CH PANI VS	// // ()
445	WP(C)/0032450/2023	STATE OF ODISHA DR. KALYANI PARIDA VS	SAIBRATA RATH VS	// // ()
446	WP(C)/0032451/2023	STATE OF ODISHA ASIT KUMAR PARIDA VS	PRATIK DASH VS	// // ()
447	WP(C)/0032452/2023	STATE OF ODISHA SRIDHAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
448	WP(C)/0032453/2023	STATE OF ODISHA RAMAKANTA PADHAN VS	SAMEER KUMAR DAS VS	// // ()
449	WP(C)/0032454/2023	STATE OF ODISHA RABI NARAYAN SAHOO VS	SAIBRATA RATH VS	// // ()
450	WP(C)/0032455/2023	STATE OF ODISHA DURGA PRASAD MISHRA VS	BRAJA KISHORE SAHOO VS	// // ()
451	WP(C)/0032456/2023	STATE OF ODISHA SRIKANTA PRADHAN VS	BHAGABAN BEHERA VS	// // ()
452	WP(C)/0032457/2023	STATE OF ODISHA MANAS KUMAR BARIK VS	BIJAYA KUMAR BEHERA VS	// // ()
453	WP(C)/0032458/2023	STATE OF ODISHA ARUPANANDA GOSWAMY VS STATE OF ODISHA	PAMI RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0032459/2023	M/S NIGAM MEDIAIDS, CUTTACK VS THE CT AND GST OFFICER, CUTTACK	SUBASH CHANDRA SAHOO VS	// 0 //
455	WP(C)/0032460/2023	GANGADHAR JENA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
456	WP(C)/0032461/2023	BENUDHAR MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
457	WP(C)/0032462/2023	MINATI PANDA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
458	WP(C)/0032463/2023	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
459	WP(C)/0032464/2023	HIMANSHU SEKHAR PUROHIT VS STATE OF ODISHA	SIDDHARTHA SHANKAR MALLICK VS	// 0 //
460	WP(C)/0032465/2023	UDHABA NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
461	WP(C)/0032466/2023	SUDARSAN DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
462	WP(C)/0032467/2023	SANTILATA NAYAK VS SHOBHA JENA	AKSHAYA KUMAR NAYAK VS	// 0 //
463	WP(C)/0032468/2023	PRASANT KUMAR BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
464	WP(C)/0032469/2023	CHITTARANJAN MISHRA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
465	WP(C)/0032470/2023	NITYANANDA KALSE	SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0032471/2023	SURENDRA PADHAN	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0032472/2023	T.VARALAXMI	SARADA DASH	//
		VS	VS	0
		UNION OF INDIA, NEW DELHI		//
468	WP(C)/0032473/2023	UMAKANTA JENA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0032474/2023	MAHESH PATTNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0032475/2023	JYOTI RANJAN NAYAK	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0032476/2023	APARESH KUMAR DAS	SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0032477/2023	RASHMI RANJAN PATNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0032478/2023	GIRISH CHHABRA	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0032479/2023	LAMBODAR MATIARI	JYOTSNARANI RATH	//
		VS	VS	0
		PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT., BBSR		//
475	WP(C)/0032480/2023	DR. RATNA SENGUPTA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0032481/2023	NILAMADHAB NANDA	HARIPAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0032482/2023	STATE OF ODISHA MAGUNI SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
478	WP(C)/0032483/2023	STATE OF ODISHA RAM KRUSHNA DAS @ KHALI DAS VS	PRONOY MOHANTY VS	// // ()
479	WP(C)/0032484/2023	STATE OF ODISHA B. DASARATHI REDDY VS	SHASHI BHUSAN JENA VS	// // ()
480	WP(C)/0032485/2023	STATE OF ODISHA SOUDAMINI BEHERA VS	RAKESH SAHU VS	// // ()
481	WP(C)/0032486/2023	STATE OF ODISHA GOPABANDHU ACHARYA VS	ASHOK DAS VS	// // ()
482	WP(C)/0032487/2023	STATE OF ODISHA SANTOSH SASMAL VS	SUKANTA KUMAR DALAI VS	// // ()
483	WP(C)/0032488/2023	STATE OF ODISHA KANHU CHARAN NAYAK VS	SHASHI BHUSAN JENA VS	// // ()
484	WP(C)/0032489/2023	STATE OF ODISHA TANMAYA KUMAR ACHARYA VS	DILLIP KUMAR MOHANTY VS	// // ()
485	WP(C)/0032490/2023	STATE OF ODISHA GAJENDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
486	WP(C)/0032491/2023	STATE OF ODISHA ISWAR BHOI VS	PABITRA KUMAR NAYAK VS	// // ()
487	WP(C)/0032492/2023	STATE OF ODISHA SUREKHA EKKA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0032493/2023	AMARNATH PANDA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
489	WP(C)/0032494/2023	JAGANNATH BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
490	WP(C)/0032495/2023	KALU DAKUA @ BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
491	WP(C)/0032496/2023	GAURANGA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
492	WP(C)/0032497/2023	BENJAMIN DAS VS STATE OF ODISHA	RUDRA NARAYAN PARJA VS	// 0 //
493	WP(C)/0032498/2023	RUNI NAYAK VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
494	WP(C)/0032499/2023	SARATA GOUDA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
495	WP(C)/0032500/2023	M/S NIGAM MEDIAIDS, CUTTACK VS THE CT AND GST OFFICER, CUTTACK	SUBASH CHANDRA SAHOO VS	// 0 //
496	WP(C)/0032501/2023	HRUSIKESH NAYAK VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
497	WP(C)/0032502/2023	BIDYADHAR SHIAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
498	WP(C)/0032503/2023	SAROJ KUMAR NAYAK VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
499	WP(C)/0032504/2023	RABINDRA KUMAR NAYAK	ASHOK DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0032505/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM MAHESWAR CHOUDHURY	DURGESH NARAYAN RATH	//
		VS	VS	0
501	WP(C)/0032506/2023	STATE OF ODISHA SUDARSAN PARIDA	ABHIMANYU PARIDA	//
		VS	VS	0
502	WP(C)/0032507/2023	STATE OF ODISHA SESHADEB RAUT	ASHOK DAS	//
		VS	VS	0
503	WP(C)/0032508/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM DILLIP KUMAR GHOSH	GYANESWAR SATPATHY	//
		VS	VS	0
504	WP(C)/0032509/2023	ODISHA FOREST DEPT. CORP. LTD. SRITAM NAIK	PABITRA KUMAR NAYAK	//
		VS	VS	0
505	WP(C)/0032510/2023	STATE OF ODISHA ASHESA RANJAN JANA	MOHIT AGARWAL	//
		VS	VS	0
506	WP(C)/0032511/2023	ODISHA STATE HOUSING BOARD JATI CHARAN BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
507	WP(C)/0032512/2023	STATE OF ODISHA M/S. SWOSTI POWERCON, BARGARH	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0
508	WP(C)/0032513/2023	STATE OF ODISHA M/S. SWOSTI POWERCON, BARGARH	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0
509	WP(C)/0032514/2023	STATE OF ODISHA AKHATARUN NISA	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
510	WP(C)/0032515/2023	INDIAN OVERSEAS BANK, CUTTACK ABILAR PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0032516/2023	STATE OF ODISHA M/S. SWOSTI POWERCON, BARGARH VS	IPSIT AUROBINDO ACHARYA VS	// // ()
512	WP(C)/0032517/2023	STATE OF ODISHA CHANDU PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
513	WP(C)/0032518/2023	STATE OF ODISHA M/S. SWOSTI POWERCON, BARGARH VS	IPSIT AUROBINDO ACHARYA VS	// // ()
514	WP(C)/0032519/2023	STATE OF ODISHA SACHIN PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
515	WP(C)/0032520/2023	STATE OF ODISHA ODISHA GRAMYA BANK, BBSR VS RAJENDRA PRASAD MOHINI	SAROJ KUMAR DAS VS	// // ()
516	WP(C)/0032521/2023	STATE OF ODISHA RITESH PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
517	WP(C)/0032522/2023	STATE OF ODISHA DHARITRI PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // ()
518	WP(C)/0032523/2023	STATE OF ODISHA M/S. SWOSTI POWERCON, BARGARH VS	IPSIT AUROBINDO ACHARYA VS	// // ()
519	WP(C)/0032524/2023	STATE OF ODISHA PRAKASH KUMAR ROUT VS	ASISH KUMAR RAY VS	// // ()
520	WP(C)/0032525/2023	STATE OF ODISHA BHAGABAT SWAMI BIJE NIGAGAON, GANJAM VS BRUDABAN PANDA	TANMAY MISHRA VS	// // ()
521	WP(C)/0032526/2023	STATE OF ODISHA RANJAN KUMAR NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0032527/2023	SUNJRAY INFO SYSTEM PVT. LTD., BBSR VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
523	WP(C)/0032528/2023	DEBIASHRIT MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
524	WP(C)/0032529/2023	SUDHANSU SEKHAR HARICHANDAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
525	WP(C)/0032530/2023	SUJIT MICHAEL FERNANDEZ VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
526	WP(C)/0032531/2023	ANANTA KUMAR BARIK VS DAHUNDA CO-OPERATIVE SOCITY LTD., BALASORE	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
527	WP(C)/0032532/2023	KAMESWAR RAO ACHARY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
528	WP(C)/0032533/2023	SANJEEB KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
529	WP(C)/0032534/2023	ANAKARA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
530	WP(C)/0032535/2023	MRUTYUNJAYA SWAIN VS STATE OF ODISHA	GANGADHAR SAMAL VS	// 0 //
531	WP(C)/0032536/2023	BRAJA SUNDAR BHUYAN VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
532	WP(C)/0032537/2023	KUMUDA CHANDRA PANDA VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
533	WP(C)/0032538/2023	KARTIKESWAR DASH	ALOK KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	WP(C)/0032539/2023	STATE OF ODISHA BIRENDRA KUMAR NAYAK	NIRANJAN NAYAK	//
		VS	VS	0
535	WP(C)/0032540/2023	STATE OF ORISSA SUCHITRA BEURA	NIRANJAN NAYAK	//
		VS	VS	0
536	WP(C)/0032541/2023	STATE OF ORISSA BENUDHAR MAHARANA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
537	WP(C)/0032542/2023	DY. REGISTRAR OF CO OPERATIVE SOCIETIES, DHENKANAL SABITA PRADHAN	NIRANJAN NAYAK	//
		VS	VS	0
538	WP(C)/0032543/2023	STATE OF ORISSA SATYABRATA SWAIN	SANDEEP RATH	//
		VS	VS	0
539	WP(C)/0032544/2023	STATE OF ODISHA GOBINDA CHANDRA MALLIK	NIRANJAN NAYAK	//
		VS	VS	0
540	WP(C)/0032545/2023	STATE OF ORISSA KANAKALATA PUTHAL	ANUPAM DASH	//
		VS	VS	0
541	WP(C)/0032546/2023	PERMANENT LOK ADALAT, MAYURBHANJ SUBASH CHANDRA RANA	RANJAN KUMAR NAYAK	//
		VS	VS	0
542	WP(C)/0032547/2023	STATE OF ODISHA RAHENUMA BEGUM	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
543	WP(C)/0032548/2023	TAHASILDAR, BALIKUDA SUBASH CHANDRA RANA	RANJAN KUMAR NAYAK	//
		VS	VS	0
544	WP(C)/0032549/2023	STATE OF ODISHA BIDYADHAR DAS	SUJATA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0032550/2023	STATE OF ODISHA BAURIBANDHU SAHU VS	DAYANIDHI MISHRA VS	// // ()
546	WP(C)/0032551/2023	THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR RAMAKRISHNA EDUCATIONAL TRUST, BBSR VS	RAJEET ROY VS	// // ()
547	WP(C)/0032552/2023	STATE OF ODISHA SIPRA MOHAPATRA VS	LALIT KUMAR MAHARANA VS	// // ()
548	WP(C)/0032553/2023	STATE OF ODISHA GANESWAR MANDHATA VS	RAKESH KUMAR SARANGI VS	// // ()
549	WP(C)/0032554/2023	STATE OF ODISHA KALPANA BHOI VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
550	WP(C)/0032555/2023	STATE OF ODISHA PRASANTA KHAMARI VS	SUSANTA KUMAR MISHRA VS	// // ()
551	WP(C)/0032556/2023	STATE OF ORISSA SAROJ KUMAR SAHU VS	ANJAN PATNAIK VS	// // ()
552	WP(C)/0032557/2023	STATE BANK OF INDIA, ANGUL INSTITUTE OF MEDICAL TECHNOLOGY AND PHARMACY, KULMER, MORIAPATRA 1 VS	ASHOK KUMAR MORI VS	// // ()
553	WP(C)/0032558/2023	STATE OF ODISHA RATIKANTA BISWAL VS	SRIKANTA MAHUNTA VS	// // ()
554	WP(C)/0032559/2023	UNION OF INDIA AJIT KUMAR PADHY VS	SUSANTA KUMAR JETHY VS	// // ()
555	WP(C)/0032560/2023	STATE OF ODISHA SHYAMSUNDAR SAHU VS COMMISSIONER ENDOWMENT, ODISHA	BINAYAK PRASHAD MOHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0011116/2023	RAGHUNATH PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHUNTUNI /146 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) 2(A)CC/0000250/2023
557	ABLAPL/0011117/2023	CHINMAY KUMAR SANTRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /133 /2023 () //
558	ABLAPL/0011118/2023	GAYATRI DAS ADHIKARI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	TALASARI MARINE /61 /2023 () //
559	ABLAPL/0011119/2023	URBASI RANI SAHU @ URBASI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /535 /2023 () //
560	ABLAPL/0011120/2023	GOPAL KRUSHNA SANTRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /133 /2023 () //
561	ABLAPL/0011121/2023	PRATIMA PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	NEMALO /152 /2023 () //
562	ABLAPL/0011122/2023	SAMBHUNATH SETHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /332 /2021 () //
563	ABLAPL/0011123/2023	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /230 /2023 () //
564	ABLAPL/0011124/2023	SUDHAKAR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /242 /2023 () //
565	ABLAPL/0011125/2023	KRUPASINDHU SISA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHITRAKONDA /125 /2021 () //
566	ABLAPL/0011126/2023	RAJESH VIJAY VARGIYA @ RAJESH BIJAYAWARGYKOUSIK ANANDA GURU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BHARATPUR PS /412 /2023 () //
567	ABLAPL/0011127/2023	PRASANTA KUMAR MALLIK	SANJIB KUMAR BHANJADEO	MOHANA /124 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0011128/2023	STATE OF ODISHA KRUPA SINDHU SAHOO	PRAVASH CH. JENA	// JALESWAR /429 /2023
		VS	VS	()
569	ABLAPL/0011129/2023	STATE OF ODISHA SAMANTA LUHA @ SUMANTA LUHA	BIJAYA KUMAR RAGADA	// KHETRARAJPUR /211 /2023
		VS	VS	()
570	ABLAPL/0011130/2023	STATE OF ODISHA BIKI KUMBHAR	BIJAYA KUMAR RAGADA	// KHETRARAJPUR /211 /2023
		VS	VS	()
571	ABLAPL/0011131/2023	STATE OF ODISHA RUDRA PRASAD PARIDA	CHEERA RANJAN SATPATHY	// / /0
		VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
572	ABLAPL/0011132/2023	STATE OF ODISHA BASANTI JENA	SURYAKANTA DWIBEDI	2(A)CC/0000015/2023
		VS	VS	SIMULIA /282 /2022
573	ABLAPL/0011133/2023	STATE OF ODISHA MADHABI DAS	SANJAYA KUMAR PATRI	() // RAJNAGAR /24 /2020
		VS	VS	J.M.F.C., RAJNAGAR(Kendrapara)
574	ABLAPL/0011134/2023	STATE OF ODISHA SIMANCHAL @ SIBARAM NAIK	PRASANTA KUMAR JENA	GR/0000039/2020
		VS	VS	KASHIPUR /101 /2023
575	ABLAPL/0011135/2023	STATE OF ODISHA MANOJ KUMAR SETHY	PRADIPTA BEURA	() // / /0
		VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
576	ABLAPL/0011136/2023	STATE OF ODISHA SOURAV SAWAN SAHU	BISWAJIT RANJAN TRIPATHY	2(A)CC/0000019/2023
		VS	VS	BOUDH /315 /2023
577	ABLAPL/0011137/2023	STATE OF ODISHA AKASH CHAND	DIBYAJYOTI SAHOO	() // BELPAHAR /203 /2023
		VS	VS	()
578	ABLAPL/0011138/2023	STATE OF ODISHA SACHIN SALNKI	SATYAJIT MOHAPATRA	// BARIPADA TOWN /623 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0011139/2023	STATE OF ODISHA SAMIR PATTNAIK VS	RAJIB LOCHAN PATTANAİK VS	// MALKANGIRI /406 /2021 ()
580	ABLAPL/0011140/2023	STATE OF ODISHA JALESWAR PATRA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
581	ABLAPL/0011141/2023	STATE OF ODISHA SK SAMİM @ S K KABİR VS	BİDYALOK MOHAPATRA VS	// DHANUPALI /53 /2023 ()
582	ABLAPL/0011142/2023	STATE OF ODISHA DHRUBA CHARAN SAHOO VS	RUESH KUMAR MOHANTY VS	// LAKHANPUR /188 /2023 ()
583	ABLAPL/0011143/2023	STATE OF ODISHA KAMALESH JENA @ KAMALAKANTA JENA VS	SATYABRATA SENAPATI VS	// KHAIRA /289 /2023 ()
584	ABLAPL/0011144/2023	STATE OF ODISHA BİDESI ROUTA VS	SANJIB KUMAR BHANJADEO VS	// MOHANA /124 /2023 ()
585	ABLAPL/0011145/2023	STATE OF ODISHA ISRAİL @ MD.ISRAİL VS	MD FAYAZ VS	// BRAJARAJNAGAR /292 /2022 ()
586	ABLAPL/0011146/2023	STATE OF ODISHA SAMİMA BİBİ @ GUDİA VS	ARJEET MİSHRA VS	// KENDRAPARA SADAR /189 /2019 ()
587	ABLAPL/0011147/2023	STATE OF ODISHA SUDHIRA KUMAR NAYAK VS	LAMBODOR ACHARI VS	// GANGAPUR (BHANJANAGAR) /717 /2023 ()
588	ABLAPL/0011148/2023	STATE OF ODISHA PİNTU @ PRATAP SAMAL VS	PRADIPTA BEURA VS	// DHENKANAL TOWN /640 /2022 ()
589	ABLAPL/0011149/2023	STATE OF ODISHA SİBA PRASAD GOCHHI VS UNION OF İNDIA(E.D.)	SATYA RANJAN MULIA VS	// / /0 SPECIAL JUDGE,BHUBANESWAR(Khordha) Cc/0000060/2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0011150/2023	RAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	BANSADA /185 /2023 () //
591	ABLAPL/0011151/2023	MANAGOBINDA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /282 /2022 () //
592	ABLAPL/0011152/2023	MANAS DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000042/2023
593	ABLAPL/0011153/2023	SANJIB SENAPATI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /192 /2023 () //
594	ABLAPL/0011154/2023	MANAS DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000027/2023
595	ABLAPL/0011155/2023	AKHILA KUMAR SARAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA PS SAMBALPUR /81 /2023 () //
596	ABLAPL/0011156/2023	NARAYAN MOHARANA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	CHANDAKA P.S. /288 /2022 () //
597	ABLAPL/0011157/2023	SIRSA SAMPAD SWAIN VS STATE OF ODISHA	SURYAKANTA PALAI VS	BHUBAN /264 /2023 () //
598	ABLAPL/0011158/2023	BHAJAN PANDEY VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /91 /2023 () //
599	ABLAPL/0011159/2023	MANAS MALIK @ HADI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /333 /2022 () //
600	ABLAPL/0011160/2023	S. BALAJI ACHARY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DHARAKOT PS /278 /2023 () //
601	ABLAPL/0011161/2023	BHAGIRATHI SAHU	SATYABRATA PANDA	GAISILET /167 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0011162/2023	STATE OF ODISHA NEETIBAN MAHARANA	BIBHU PRASAD DAS	// MAHILA (BERHAMPUR) /155 /2023
		VS	VS	()
603	ABLAPL/0011163/2023	STATE OF ODISHA RANJAN KUMAR JENA	SURYAKANTA PALAI	// BALIAPAL /36 /2023
		VS	VS	()
604	ABLAPL/0011164/2023	STATE OF ODISHA MENAKA MOHAPATRA	MANAS RANJAN PANDA	// SATYABADI /92 /2023
		VS	VS	()
605	ABLAPL/0011165/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	SURYAKANTA DWIBEDI	// Maitri Vihar PS /307 /2023
		VS	VS	()
606	ABLAPL/0011166/2023	STATE OF ODISHA PRAMOD KUMAR NAIK @ PRAMOD NAIK	JNYANANANDA PANDA	// KHANDAPARA /207 /2023
		VS	VS	()
607	ABLAPL/0011167/2023	STATE OF ODISHA JITENDRA KUMAR SAMAL @ JITU	SAROJ KUMAR DASH	// DHENKANAL SADAR /424 /2023
		VS	VS	()
608	ABLAPL/0011168/2023	STATE OF ODISHA GANGARAM MUNDA	SUSIL KUMAR PATTNAIK	// BARBIL /259 /2023
		VS	VS	()
609	ABLAPL/0011169/2023	STATE OF ODISHA MANAS DAS	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
610	ABLAPL/0011170/2023	STATE OF ODISHA SABULI BEHERA	PRAKASH K. MISHRA	2(A)CC/0000030/2023 BARAMBA /218 /2023
		VS	VS	()
611	ABLAPL/0011171/2023	STATE OF ODISHA RAJESH KAR	RANJAN KUMAR ROUT	// SAHID NAGAR P.S. /348 /2023
		VS	VS	()
612	ABLAPL/0011172/2023	STATE OF ODISHA JITU BARA @ JITENDRA BARA	ACHYUTANANDA PATTANAIAK	// AIR FIELD P.S. /224 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0011173/2023	STATE OF ODISHA STIPEN @ STIPHAN @ STIPANA DONGRI VS	JAJATI KESHARI KHUNTIA VS	// LAXMIPUR /78 /2023 ()
614	ABLAPL/0011174/2023	STATE OF ODISHA CHANDAN BIJAY@CHANDAN PATRA VS	BIRAJA PRASAD NANDA VS	// JEYPORE TOWN /284 /2023 ()
615	ABLAPL/0011175/2023	STATE OF ODISHA BIRANCHI NAYAK VS	NARENDRA KUMAR LENKA VS	// SARANAKUL /67 /2023 ()
616	ABLAPL/0011176/2023	STATE OF ODISHA LAGNAJIT PATTANAYAK VS	SWARUP KUMAR PATNAIK VS	// BETNOTI /232 /2015 ()
617	ABLAPL/0011177/2023	STATE OF ODISHA SWARAJ KUMAR KADRAKA@ SURAJ KUMAR KADRANKA@ SURAJ KUMAR KADRANKA VS	MANOJ KUMAR BISWAL VS	// GUNUPUR /166 /2021 ()
618	ABLAPL/0011178/2023	STATE OF ODISHA KAILAS GURU VS	MANORANJAN ACHARYA VS	// SARANAKUL /27 /2009 ()
619	ABLAPL/0011179/2023	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	SATYA RANJAN MULIA VS	// / /0 SPECIAL JUDGE,BHUBANESWAR(Khordha)
620	ABLAPL/0011180/2023	UNION OF INDIA(E.D) SARAT BEHERA VS	PRADEEP KUMAR DAS VS	Cc/0000060/2018 NANDIPADA /57 /2007 ()
621	ABLAPL/0011181/2023	STATE OF ODISHA PRABIN@PRADEEP KUMAR PRUSTY VS	SUSANTA KUMAR NAYAK VS	// NEMALO /152 /2023 ()
622	ABLAPL/0011182/2023	STATE OF ODISHA BARADE SANAKAR@BORADO SANKAR @SANKAR BORADO VS	BORBOGYA KUMAR DASH VS	// BIKRAMPUR FCI /242 /2022 ()
623	ABLAPL/0011183/2023	STATE OF ODISHA HADIA@KANHU CHARAN SETHY VS	PRADIPTA BEURA VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0011184/2023	RAM SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	DHARMABANDHA PS /11 /2023 () //
625	ABLAPL/0011185/2023	MADAN JENA@MAHENDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /57 /2007 () //
626	ABLAPL/0011186/2023	ASISH NAIK @ ASHISH NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	TUMUSINGA /70 /2023 () //
627	ABLAPL/0011187/2023	HADIA@KANHU CHARAN SETHY VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
628	ABLAPL/0011188/2023	SANTOSH KUMAR SAHU @ SANTOSH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	DHARMABANDHA PS /12 /2023 () //
629	ABLAPL/0011189/2023	INDIRA PRIYADARSHINI DASH @ CHIKINA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	LAXMISAGAR P.S. /56 /2000 () //
630	ABLAPL/0011190/2023	SUKANTA BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PAHALA /226 /2023 () //
631	ABLAPL/0011191/2023	PRATAP KISHORE SAHU VS STATE OF ODISHA	DEBA KUMAR RATH VS	TOMANDO /202 /2023 () //
632	ABLAPL/0011192/2023	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /725 /2023 () //
633	ABLAPL/0011193/2023	RAMA@RAMAKANTA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	GAISILET /177 /2023 () //
634	ABLAPL/0011194/2023	SANTOSH KUMAR SAHU @ SANTOSH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	DHARMABANDHA PS /13 /2023 () //
635	ABLAPL/0011195/2023	BISHWA BIJAYA SINGH	DEBA KUMAR RATH	BHARATPUR PS /349 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0011196/2023	SILU PATRA@SHILLA SAMANTRRAY	SOUBHAGYA KUMAR DASH	BADABAZAR /355 /2023
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0011197/2023	MANJU SETHI	SANTOSH KUMAR MAHANTY	CHAMAKHANDI /297 /2023
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0011198/2023	SAMIR PATTNAIK	RAJIB LOCHAN PATTNAIK	MALKANGIRI /462 /2021
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0011199/2023	PRADEEP SAHOO	BISWARANJAN DALAI	BRAJARAJNAGAR /219 /2018
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0011200/2023	BHIKU @ SIBAPRASAD NAG	SAROJ KUMAR PADHY	DEOGAON /176 /2023
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0011201/2023	MINATI JENA	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0011202/2023	SUBAL SAHU	S.S.RAY (2)	DHANUPALI /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0011203/2023	SAROJ DEHERI	SAROJ KUMAR PADHY	AMBABHONA /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0011204/2023	RAMA BADAPADIA	ARIJEET MISHRA	JEYPORE SADAR /261 /2023
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0011205/2023	GOVINDA DHAKAD	RAJIB LOCHAN PATTNAIK	KALIMELA /280 /2022
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0011206/2023	SUMITI @ SUMIT NAYAK @ SAGAR	RAMDAS ACHARY	CHANDRASEKHARPUR /449 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0011207/2023	STATE OF ODISHA MAHESH DEWAR @ MANISH TELASI VS UNION OF INDIA	ANIRUDHA DAS VS	// / /0 ()
648	ABLAPL/0011208/2023	BIRA @ BIRAKISHORE DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// ERASAMA /25 /2022 ()
649	ABLAPL/0011209/2023	KANHU CHARAN PALEI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	// ORKEL /201 /2020 ()
650	ABLAPL/0011210/2023	FAKIRA CHARAN SAHOO VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	// NEMALO /153 /2023 ()
651	ABLAPL/0011211/2023	BICKY @ SMRUTI RANJAN ROUT VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// DHAULI PS /171 /2023 ()
652	ABLAPL/0011212/2023	MANASI SAHU @ MANASHI SAHOO VS STATE OF ODISHA	PRAVASH CH JENA VS	// JALESWAR /435 /2023 ()
653	ABLAPL/0011213/2023	JOGENDRA NATH JENA VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	// KUDANAGARI /163 /2023 ()
654	ABLAPL/0011214/2023	RADHANATHA @ RADHAKANTA PRADHAN VS STATE OF ODISHA	CHAKRADHAR SAHOO VS	// CHANDAKA P.S. /180 /2023 ()
655	ABLAPL/0011215/2023	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// DHENKANAL TOWN /404 /2023 ()
656	ABLAPL/0011216/2023	M. SRINIBAS REDDY @ M. SRIN REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// CHATRAPUR /631 /2023 ()
657	ABLAPL/0011217/2023	CHAKRADHAR ROUT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// INDUASTRIAL,NISA /123 /2023 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	ABLAPL/0011218/2023	BABAR ALI KHAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /225 /2023 () //
659	ABLAPL/0011219/2023	MADAN JENA @ MAHENDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /54 /2007 () //
660	ABLAPL/0011220/2023	RAMESH PRADHAN @ RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	DITI HOTA VS	KANIHA /48 /2023 () //
661	ABLAPL/0011221/2023	SANJAY DHALI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /169 /2023 () //
662	ABLAPL/0011222/2023	BISWAJIT BARIK @ BABU VS STATE OF ODISHA	SATYAPADA SHARMA VS	PLANTSITE /335 /2023 () //
663	ABLAPL/0011223/2023	BICHITRA PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	PIPLI /436 /2023 () //
664	ABLAPL/0011224/2023	KAILASH CHANDRA SAHU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BAIDYANATHPUR /476 /2023 () //
665	ABLAPL/0011225/2023	PRAVAKAR NAIK @ PRAVA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /170 /2023 () //
666	ABLAPL/0011226/2023	ALEKHA PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANTALA /97 /2023 () //
667	ABLAPL/0011227/2023	RUNA TURUK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE TOWN /284 /2023 () //
668	ABLAPL/0011228/2023	DEBASHIS PRADHAN @ DEBASIS PRADHAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	PURIGHAT /243 /2023 () //
669	ABLAPL/0011229/2023	NAMITA PUSTI	PRAVASH CHANDRA JENA	BHOGRAI /255 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	ABLAPL/0011252/2023	BRAMHANANDA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /100 /2023 () //
693	ABLAPL/0011253/2023	BABULU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /79 /2023 () //
694	ABLAPL/0011254/2023	BABULU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /6 /2023 () //
695	ABLAPL/0011255/2023	AKSHYA KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /253 /2023 () //
696	ABLAPL/0011256/2023	BHABANI SANKAR MALLICK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	ASTARANGA /153 /2023 () //
697	ABLAPL/0011257/2023	BHAGABAN MOHANTY VS STATE OF ODISHA	ANNADA SANKAR JENA VS	SATYABADI /322 /2023 () //
698	ABLAPL/0011258/2023	JIBARDHAN KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	LACHHIPUR /28 /2023 () //
699	ABLAPL/0011259/2023	MANAS DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
700	ABLAPL/0011260/2023	BISHNU KUMAR RATHA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /225 /2023 () //
701	ABLAPL/0011261/2023	SUBASINI NAYAK VS STATE OF ODISHA	PRADEEPTA KUMAR MOHANTY VS	TUMUDIBANDHA /105 /2023 () //
702	ABLAPL/0011262/2023	MANAS DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
703	ABLAPL/0011263/2023	DINA @ DINESH NAYAK	SANTOSH CHANDRA ATTABUDHI	NAYAPALLI P.S. /320 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :03/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
704	ABLAPL/0011264/2023	STATE OF ODISHA SAMBIT MOHANTY @ BABOOL MOHANTY	PRAKASH KUMAR MISHRA	// NARASINGHPUR /131 /2023
		VS	VS	()
705	ABLAPL/0011265/2023	STATE OF ODISHA BHABAGRAHI DAS	PRAKASH KUMAR MISHRA	// MAHILA P.S. BUXIBAZAR /132 /2023
		VS	VS	()
706	ABLAPL/0011266/2023	STATE OF ODISHA STEPHEN JOSEPH	ANNADA SANKAR JENA	// BASELI SAHI PS /144 /2023
		VS	VS	()
707	ABLAPL/0011267/2023	STATE OF ODISHA SUKANTI SAHOO	DEEPAK KU SAHOO	// KRUSHNA PRASAD /88 /2023
		VS	VS	()
708	ABLAPL/0011268/2023	STATE OF ODISHA DRONA ORAM	DIBYA PRAKASH MISHRA	// SAMBALPUR SADAR /198 /2023
		VS	VS	()
709	ABLAPL/0011269/2023	STATE OF ODISHA RABINDRA SETHI	BHABANI PRASAD SAMAL	// RAJNAGAR /144 /2012
		VS	VS	()
710	ABLAPL/0011270/2023	STATE OF ODISHA AJIT KUMAR MAHAPATRA	KAMIL RASHID	// THELKOLOI PS /133 /2023
		VS	VS	()
711	ABLAPL/0011271/2023	STATE OF ODISHA BRAHMANANDA SARANGI	KISHORE CHANDRA KAR	// BARI /315 /2023
		VS	VS	()
712	ABLAPL/0011272/2023	STATE OF ODISHA PABANI MOHANTY	BIKASH CHANDRA PARIJA	// JAJPUR TOWN /187 /2023
		VS	VS	()
713	ABLAPL/0011273/2023	STATE OF ODISHA CHINMAYA SAHOO	SUNIL KUMAR PANDA	// DHENKANAL SADAR /763 /2023
		VS	VS	()
714	ABLAPL/0011274/2023	STATE OF ODISHA ANIRUDHA SWAIN	SUNIL KUMAR PANDA	// DHENKANAL SADAR /806 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
715	ABLAPL/0011275/2023	STATE OF ODISHA JAKIR HOSSEN MOLLA @ JAKIR HOSSAIN MOLLA VS	SUSANTA KUMAR BARAL VS	// BANKI /259 /2023 ()
716	ABLAPL/0011276/2023	STATE OF ODISHA KANHU @ JAGANNATH BADU VS	PRAVASH CHANDRA JENA VS	// JALESWAR /475 /2022 ()
717	ABLAPL/0011277/2023	STATE OF ODISHA PARBATI DAS @ JOSNA DAS VS	ANNADA SANKAR JENA VS	// CHANDANPUR /235 /2023 ()
718	ABLAPL/0011278/2023	STATE OF ODISHA RANJITA SAHOO VS	PUSPAMITRA MOHAPATRA VS	// DHENKANAL TOWN /402 /2023 ()
719	ABLAPL/0011279/2023	STATE OF ODISHA BHAGABAT JENA VS	PRABIR KUMAR RAY VS	// BARI /294 /2023 ()
720	ABLAPL/0011280/2023	STATE OF ODISHA ULLASH KUMAR SAHOO @ ULLASH CHANDRA SAHOO VS	DEEPAK KU SAHOO VS	// KRUSHNA PRASAD /88 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :03/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	42/2023 WPCRL/70/2023	PARTHA SARATHI DAS-MP	PRAVASH CHANDRA JENA
2	47/2023 CRP/7/2022	SRUSTI PRAVA DASH-MP	UPENDRA KUMAR SAMAL
3	84/2023 TRPCRL/93/2023	AMIT BAGARIA-MP	PABITRA KUMAR NAYAK
4	124/2023 LAA/109/2018	UNION OF INDIA-MP	MR.PARESH KU.SAHOO
5	197/2023 WPC(OAC)/3474/2017	ANANTA KUMAR BISWAL-MP	
6	198/2023 WPC(OAC)/3881/2012	KHIROD CHANDRA MOHANTY-MP	
7	199/2023 WPC(OAC)/1302/2013	RAJANI KANTA GOUDA-MP	M/S JAYANT KUMAR RATH
8	342/2023 TRP(C)/312/2023	UMAKANTA DASH-MP	BIJAYA KUMAR NAYAK (3)
9	343/2023 TRP(C)/326/2023	MAMATA NAYAK-MP	SUSANTA SEKHAR PARIDA
10	344/2023 TRP(C)/327/2023	GAYATRI JANI-MP	DIPTI RANJAN BHOKTA
11	344/2023 MATA/20/2019	DINESH KUMAR MANDAL-MP	NIRANJAN LENKA
12	345/2023 TRP(C)/328/2023	PRANATI PARIDA-MP	SATYABRATA MOHANTY
13	345/2023 MATA/196/2023	MANORAMA PATI-MP	BAMADEV BARAL
14	346/2023 TRP(C)/329/2023	MANJITA KUMARI TURUK-MP	ASIT KUMAR CHAUDHURY
15	346/2023 MATA/49/2023	SAKTI PRASAD MUDULI-MP	ASHOK DAS
16	347/2023 MATA/334/2023	PRAGYAN PATTANAIK-MP	SOUBHAGYA KUMAR DASH
17	348/2023 MATA/334/2023	PRAGYAN PATTANAIK-MP	SOUBHAGYA KUMAR DASH
18	376/2023 RVWPET/380/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
19	377/2023 RVWPET/380/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
20	401/2023 CONTC/2365/2023	JHASAKETAN SAMAL-MP	M/S.SADASIVA PATRA 1,S.RATH,A.ROUT
21	402/2023 CONTC/2366/2023	GOBINDA CHANDRA ROUL-MP	M/S.SADASIVA PATRA 1,S.RATH,A.ROUT
22	416/2023 RPFAM/337/2023	MANOJ KUMAR BEHERA-MP	BITAS KUMAR SWAIN
23	417/2023 RPFAM/337/2023	MANOJ KUMAR BEHERA-MP	BITAS KUMAR SWAIN
24	418/2023 RPFAM/75/2023	MRUTUNJAYA MOHAPATRA @ MRUTUNJOY MAHAPATRA-MP	SOUBHAGYA KUMAR DASH
25	727/2023 CRLREV/527/2023	K. BADRI NARAYAN PATRO-MP	UMESH CHANDRA PATNAIK
26	728/2023	DEEPAK KUMAR-MP	PABITRA KUMAR NAYAK

27	CRLREV/528/2023 729/2023	DORA BEHERA-MP	SANJAY KUMAR PRADHAN
28	CRLREV/529/2023 730/2023	DORA BEHERA-MP	SANJAY KUMAR PRADHAN
29	CRLREV/529/2023 731/2023	GURA @ SUKURA SINGH-MP	J.K.PANDA
30	CRLREV/530/2023 732/2023	GURA @ SUKURA SINGH-MP	J.K.PANDA
31	CRLREV/530/2023 733/2023	GURA @ SUKURA SINGH-MP	J.K.PANDA
32	CRLREV/530/2023 734/2023	MINAKETAN PRUSTY-MP	GHANASHYAM MUDULI
33	CRLREV/532/2023 827/2023	GOPAL PRADHAN-MP	
34	FAO/496/2014 828/2023	D.M., NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
35	FAO/454/2023 829/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
36	FAO/455/2023 830/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
37	FAO/455/2023 831/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
38	FAO/456/2023 832/2023	MAHESWAR PANDA-MP	M/S.N.K.SAHU
39	FAO/522/2015 833/2023	MAHESWAR PANDA-MP	M/S.N.K.SAHU
40	FAO/522/2015 1091/2023	BISHNU CHARAN NAYAK-MP	M/S.N.P.PARIJA
41	RSA/132/2011 1092/2023	BISHNU CHARAN NAYAK-MP	M/S.N.P.PARIJA
42	RSA/132/2011 1093/2023	BISHNU CHARAN NAYAK-MP	M/S.N.P.PARIJA
43	RSA/132/2011 1094/2023	MUKUNDA BISWAL-MP	M/S.MISS MAMATA MISHRA
44	RSA/161/2014 1095/2023	MAHESWAR PATI-MP	M/S.S.P.MISRA
45	RSA/352/2011 1096/2023	ARUN SARDAR-MP	SOUMYA MISHRA
46	RSA/350/2023 1097/2023	BHABANI PANIGRAHY-MP	PRAFULLA KUMAR RATH
47	RSA/254/2022 1098/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
48	RSA/338/2018 1099/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
49	RSA/338/2018 1100/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
50	RSA/338/2018 1101/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
51	RSA/338/2018 1102/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
52	RSA/338/2018 1103/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
53	RSA/338/2018 1104/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
54	RSA/338/2018 1105/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
55	RSA/338/2018 1106/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
56	RSA/338/2018 1107/2023	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
57	RSA/338/2018 1108/2023	HARIHAR DAS-MP	SOUBHAGYA KUMAR DASH
	RSA/1/2020		

58	1109/2023 RSA/338/2018	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
59	1110/2023 RSA/2/2020	HARIHAR DAS-MP	SOUBHAGYA KUMAR DASH
60	1111/2023 RSA/338/2018	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
61	1112/2023 RSA/338/2018	SUBASINI PATRA-MP	M/S.BHAKTAHARI MOHANTY
62	1113/2023 RSA/33/2023	BAURIBANDHU SAMANTARA-MP	MANMAYA KUMAR DASH
63	1114/2023 RSA/408/2023	AKASH RANJAN RATH-MP	ABHISEK AGARWAL
64	1115/2023 RSA/409/2023	SUNIL SAMANTA-MP	ANAM CHARAN PANDA
65	1116/2023 RSA/57/2019	SURENDRA NATH JENA-MP	AMIYA KUMAR MOHANTY(A)
66	1117/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
67	1118/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
68	1119/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
69	1120/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
70	1121/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
71	1122/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
72	1123/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
73	1124/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
74	1125/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
75	1126/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
76	1127/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
77	1128/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
78	1129/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
79	1130/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
80	1131/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
81	1132/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
82	1133/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
83	1134/2023 RSA/346/2011	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
84	1145/2023 CMP/1195/2023	SURENDRANATH PATRO-MP	BYOMOKESH SAHOO
85	1146/2023 CMP/1196/2023	SABERA BIBI-MP	ACHYUTANANDA PATTANAİK
86	1147/2023 CMP/1197/2023	SANTOSH KUMAR DEBATA-MP	BHABANI SANKAR TRIPATHY (1)
87	1148/2023 CMP/1198/2023	MAYADHAR JENA-MP	BIBHUTI BHUSAN MISHRA
88	1149/2023 CMP/1199/2023	RAJENDRA KUMAR SAHOO-MP	DWARIKA PRASAD MOHANTY
89	1150/2023	RENUKA DEVI-MP	AJIT CH MOHAPATRA

90	CMP/1200/2023 1151/2023	PANCHAMI SINGH-MP	
91	CMP/442/2023 1152/2023	JYOTI RANJAN PRUSTY-MP	BANSHIDHAR BAUG
92	CMP/1203/2023 1153/2023	RAJ KISHORE NAYAK-MP	PARESH KUMAR MOHANTY
93	CMP/1205/2023 1154/2023	JOGINDRA @ ENDRI BEHERA-MP	MANOJ KUMAR PANDA
94	CMP/1206/2023 1155/2023	KANHU CHARAN SRICHANDAN-MP	DAYANANDA MOHAPATRA
95	CMP/1207/2023 1156/2023	KALANDI DAS-MP	ABHISEK AGARWAL
96	CMP/1209/2023 1157/2023	ASISH KUMAR JAJODIA-MP	
97	CMP/802/2023 1298/2023	BISAYA KHADIA-MP	SAURAV TIBREWAL
98	BLAPL/11271/2023 1299/2023	AVULA RAJEEV @ AVULA RAJEEV KRISHNA-MP	
99	BLAPL/6930/2023 1300/2023	SIKU @ BIMAL KUMAR MOHAPATRA-MP	
100	BLAPL/9902/2023 1301/2023	RABI SANKAR MAHANANDIA-MP	TUKUNA KUMAR MISHRA
101	BLAPL/5889/2023 1302/2023	ATUL HARIJAN @ PAPPU-MP	
102	BLAPL/6657/2023 1686/2023	MAMATA NAYAK-MP	KALPATARU PANIGRAHI
103	MACA/932/2023 1687/2023	BRANCH MANAGER,M/S.NATIONAL INSURANCE CO.LTD.-MP	
104	MACA/322/2019 1688/2023	JHARANA PAKHIRA-MP	B.B.SINGH
105	MACA/933/2023 1689/2023	ANUPAMA MOHANTY-MP	PABITRA KUMAR NAYAK
106	MACA/539/2020 1690/2023	THE DIVISIONAL MANAGER,CHOLAMANDALAM M.S. G. ITO	ADAM ALI KHAN
107	MACA/759/2023 1691/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOHANTY
108	MACA/864/2023 1692/2023	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
109	MACA/936/2023 1693/2023	DIVL. MANAGER, M/S. NATIOONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
110	MACA/937/2023 1694/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
111	MACA/938/2023 1695/2023	SUBASH CH.ROUT-MP	M/S.RAMESH CH.BEHERA
112	MACA/565/2017 1696/2023	MANAGER CLAIM (LEGAL), M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
113	MACA/939/2023 1697/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
114	MACA/940/2023 1698/2023	TATA AIG INSURANCE CO. LTD.-MP	ADAM ALI KHAN
115	MACA/941/2023 1833/2023	SATYAJIT KALIA-MP	
116	ABLAPL/9997/2023 1834/2023	BAPUN @ SATYAJIT BEURA-MP	BISWABHUSAN DAS
117	ABLAPL/16160/2022 1835/2023	BASANTA PRADHAN-MP	
118	ABLAPL/4643/2023 1836/2023	MADHUSUDAN NAYAK-MP	
119	ABLAPL/4169/2023 1837/2023	JAYANTA KUMAR BEHERA@LITU-MP	
120	ABLAPL/8569/2019 1838/2023	MUKTAR ALI KHAN-MP	
	ABLAPL/10316/2023		

121	1839/2023 ABLAPL/10396/2023	SOBIK SEN @ SOURAV-MP	
122	1840/2023 ABLAPL/10187/2023	BISWARANJAN MOHAPATRA @ PINU-MP	
123	1841/2023 ABLAPL/7642/2023	RONALI PANIGRAHY @ RUNALI PANIGRAHY-MP	
124	1842/2023 ABLAPL/10124/2023	ARBIND KUMAR CHOURASIA-MP	
125	1843/2023 ABLAPL/5573/2023	BABITA SAHOO-MP	
126	1844/2023 ABLAPL/4613/2023	MAHESWAR PARIDA-MP	
127	1845/2023 ABLAPL/4612/2023	BAMADEV SAMANTRA @ JHAMPUA-MP	
128	1846/2023 ABLAPL/3410/2023	PRABHAT KUMAR NAYAK-MP	
129	1847/2023 ABLAPL/8149/2023	TUKUNA BARIK-MP	PRABIR KUMAR RAY
130	1848/2023 ABLAPL/293/2023	MAHENDRA SENAPATI-MP	
131	1849/2023 ABLAPL/284/2023	HARAPRIYA SENAPATI-MP	
132	1850/2023 ABLAPL/9343/2023	PAWAN MAHANTY @ PABANA MOHANTY-MP	
133	1851/2023 ABLAPL/192/2023	PABINA DAS-MP	SUNIL KUMAR PANDA
134	1852/2023 ABLAPL/7522/2023	CHITRASEN NAYAK-MP	
135	1853/2023 ABLAPL/15328/2022	SAMIMA BIBI-MP	
136	1854/2023 ABLAPL/8489/2023	PREMANANDA SAHOO-MP	LAXMIDHAR MAHAPATRA
137	1855/2023 ABLAPL/2811/2023	PREMANANDA SAHOO-MP	LAXMIDHAR MAHAPATRA
138	1856/2023 ABLAPL/10114/2023	RABINDRA KUMAR NAYAK-MP	
139	1857/2023 ABLAPL/7598/2022	RAJA @ PIYUSH REDDY-MP	
140	1858/2023 ABLAPL/9859/2023	UPENDRA PAILA-MP	
141	1859/2023 ABLAPL/6797/2023	BHASKAR PRADHAN-MP	
142	1860/2023 ABLAPL/8938/2023	DANDADHARA PENTHOI-MP	
143	1861/2023 ABLAPL/7252/2023	BIRENDRA NAYAK-MP	
144	1862/2023 ABLAPL/7252/2023	BIRENDRA NAYAK-MP	
145	1863/2023 ABLAPL/7253/2023	SANDIP KUMAR SAHOO-MP	
146	1864/2023 ABLAPL/7253/2023	SANDIP KUMAR SAHOO-MP	
147	1865/2023 ABLAPL/4619/2021	DWARIKA PRASAD MOHANTY-MP	
148	1866/2023 ABLAPL/587/2023	PABITRA KUMAR NAYAK-MP	
149	1867/2023 ABLAPL/9909/2023	SUSHANT DAS @ SUSANTA KUMAR DAS-MP	
150	1868/2023 ABLAPL/4062/2023	SANJIT SAMAL-MP	
151	1869/2023 ABLAPL/4062/2023	SANJIT SAMAL-MP	
152	2376/2023	KABI@KABIRAJ TEJI-MP	ANIMA KUMARI DEI

153	CRLA/694/2022 2377/2023	SK. RAFAQAT ALLI @ SK. MD. RAFAKAT ALLI-MP	AMITAV DAS
154	CRLA/1086/2023 2378/2023	SK. RAFAQAT ALLI @ SK. MD. RAFAKAT ALLI-MP	AMITAV DAS
155	CRLA/1086/2023 2379/2023	KALU CHARAN SWAIN-MP	ARIJEET MISHRA
156	CRLA/1088/2023 2380/2023	KALU CHARAN SWAIN-MP	ARIJEET MISHRA
157	CRLA/1088/2023 2381/2023	SANATAN SAHU-MP	RAMANI KANTA PATTANAİK
158	CRLA/1090/2023 2382/2023	SANATAN SAHU-MP	RAMANI KANTA PATTANAİK
159	CRLA/1091/2023 2383/2023	SARBESWAR PANI-MP	RAMANI KANTA PATTANAİK
160	CRLA/1092/2023 2384/2023	SARBESWAR PANI-MP	RAMANI KANTA PATTANAİK
161	CRLA/1092/2023 2385/2023	PURNA @ PURNA CHANDRA DHALA-MP	JUGALA KISHORE PANDA
162	CRLA/1093/2023 2386/2023	PURNA @ PURNA CHANDRA DHALA-MP	JUGALA KISHORE PANDA
163	CRLA/1093/2023 2387/2023	GURUDEV BEHERA-MP	GOPAL PRASAD JENA
164	CRLA/1094/2023 2388/2023	GURUDEV BEHERA-MP	GOPAL PRASAD JENA
165	CRLA/1094/2023 2389/2023	GURUDEV BEHERA-MP	GOPAL PRASAD JENA
166	CRLA/1094/2023 2390/2023	SIBA SHANKAR DAS@PINTU-MP	
167	CRLA/572/2021 2391/2023	SIBA SHANKAR DASH@SIVA@PINTU-MP	
168	CRLA/709/2021 2392/2023	SIBA SHANKAR DASH@SIVA@PINTU-MP	
169	CRLA/710/2021 2393/2023	SIBA SHANKAR DASH@SIVA@PINTU-MP	
170	CRLA/711/2021 2394/2023	SIBA SHANKAR DASH@SIVA@PINTU-MP	
171	CRLA/712/2021 2395/2023	SIBA SHANKAR DASH@SIVA@PINTU-MP	
171	CRLA/1095/2023 2395/2023	KANHU CHARAN MISHRA @ BUDHA-MP	SATYABRATA MOHANTY (1)
172	CRLA/1095/2023 2396/2023	CHANDAN SAHOO-MP	SAMVIT MOHANTY
173	CRLA/1097/2023 2397/2023	CHANDAN POLAI-MP	RAMESH CHANDRA SWAIN
174	CRLA/1098/2023 2398/2023	CHANDAN POLAI-MP	RAMESH CHANDRA SWAIN
175	CRLA/1098/2023 2399/2023	ALOK KUMAR DASH-MP	ASHWINI KUMAR DAS
176	CRLA/847/2023 3107/2023	KAMALAKANTA JENA-MP	JAYANTA KUMAR MOHANTY
177	CRLMC/4515/2023 3108/2023	PUSPANJALI SAHOO-MP	TUSAR KUMAR MISHRA
178	CRLMC/3208/2023 3109/2023	SATYAJIT SAHOO-MP	PRATAP KESHARI DEO
179	CRLMC/1266/2023 3110/2023	SATYAJIT SAHOO-MP	PRATAP KESHARI DEO
180	CRLMC/1267/2023 3111/2023	SANJAY KUMAR PADHI-MP	ARIJEET MISHRA
181	CRLMC/4519/2023 3112/2023	SANATAN RAM-MP	ARIJEET MISHRA
182	CRLMC/4520/2023 3113/2023	MD. FIROZ-MP	ASWINI KUMAR DASH
183	CRLMC/4521/2023 3114/2023	PRAHALLAD SETHI-MP	RAMESH SAHOO
183	CRLMC/4527/2023		

184	3115/2023 CRLMC/3084/2022	ASHRUMOCHAN BISWAL-MP	PRASANTA KUMAR SAHOO
185	3116/2023 CRLMC/2233/2022	SURESH CHANDRA SAHOO-MP	DEVASHIS PANDA
186	3117/2023 CRLMC/4531/2023	SATYAM KARAN @ SATYA @ CHAITANYA-MP	PRASANTA KUMAR SATAPATHY
187	3118/2023 CRLMC/4532/2023	SISIR NAIK-MP	CHITTA RANJAN SAHU
188	3119/2023 CRLMC/4536/2023	DURGASI BALEYA @ D.BALEYYA-MP	SANJAY KUMAR PRADHAN
189	3120/2023 CRLMC/4537/2023	RAJ KISHOR MALLICK-MP	BIBHUTI RANJAN MOHANTY
190	3121/2023 CRLMC/4540/2023	JAKTA BAGH-MP	ABHILASH MISHRA
191	3122/2023 CRLMC/4543/2023	DILLIP ROUT-MP	KARTIK CHANDRA TRIPATHY
192	3123/2023 CRLMC/4542/2023	SALAN ORAM-MP	SURYAKANTA DWIBEDI
193	3124/2023 CRLMC/4550/2023	TAPAS KUMAR BEHERA-MP	PURNA CHANDRA MOHARANA
194	3125/2023 CRLMC/4551/2023	SUNIT KUMAR PANDEY-MP	RAKESH SAHU
195	7195/2023 WA/1739/2022	SANJAYA KUMAR MALLIK-MP	
196	7196/2023 WA/1916/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
197	7197/2023 WA/2492/2023	STATE OF ODISHA-MP	SANJAYA RATH,A.S.C
198	7198/2023 WA/2492/2023	STATE OF ODISHA-MP	SANJAYA RATH,A.S.C
199	7199/2023 WA/2492/2023	STATE OF ODISHA-MP	SANJAYA RATH,A.S.C
200	7200/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
201	7201/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
202	7202/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
203	7203/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
204	7204/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
205	7205/2023 WA/2493/2023	O.U.A.T., BBSR-MP	PABITRA MOHAN PATTAJOSHI
206	7206/2023 WA/2493/2023	O.U.A.T., BBSR-MP	PABITRA MOHAN PATTAJOSHI
207	7207/2023 WA/2494/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	PABITRA MOHAN PATTAJOSHI
208	7208/2023 WA/2494/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	PABITRA MOHAN PATTAJOSHI
209	7209/2023 WA/2495/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	PABITRA MOHAN PATTAJOSHI
210	7210/2023 WA/2495/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	PABITRA MOHAN PATTAJOSHI
211	7211/2023 WA/2496/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	PABITRA MOHAN PATTAJOSHI
212	7212/2023 WA/2496/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	PABITRA MOHAN PATTAJOSHI
213	7213/2023 WA/2497/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
214	7214/2023 WA/2497/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
215	7215/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

216	WA/2497/2023 7216/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
217	WA/2498/2023 7217/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
218	WA/2498/2023 7218/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
219	WA/2499/2023 7219/2023	OLIC LTD. NAYAPALI-MP	ASHOK KUMAR PANIGRAHI
220	7220/2023	SOURAV SEKHAR BEHERA-MP	
221	WA/762/2023 7221/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
222	WA/1780/2022 15625/2023	ANJALI JENA-MP	ER.DEBASHISHA HOTA
223	WP(C)/32344/2023 15626/2023	DUSHMANTA PRADHAN-MP	DEBASHISHA HOTA
224	WP(C)/32345/2023 15627/2023	HARABATI PALEI-MP	DEBASHISHA HOTA
225	WP(C)/32346/2023 15628/2023	KUNJALATA BEHERA-MP	DEBASHISHA HOTA
226	WP(C)/32349/2023 15629/2023	BADRI NARAYAN SAMAL-MP	M/S.PRASANTA KUMAR MISHRA
227	WP(C)/1485/2020 15630/2023	LATA NAIK-MP	DEBASHISHA HOTA
228	WP(C)/32350/2023 15631/2023	MINI PURTY-MP	DEBASHISHA HOTA
229	WP(C)/32351/2023 15632/2023	PADMINI BARIK-MP	DEBASHISHA HOTA
230	WP(C)/32352/2023 15633/2023	SABITA PAL-MP	DEBASHISHA HOTA
231	WP(C)/32354/2023 15634/2023	DR. ASHOK KUMAR SAHOO-MP	GYANA RANJAN SETHI
232	WP(C)/32355/2023 15635/2023	PINKINA SUTAR-MP	DEBASHISHA HOTA
233	WP(C)/32356/2023 15636/2023	BANDANA BEHERA-MP	SUKANTA KUMAR NAYAK
234	WP(C)/32072/2023 15637/2023	PRATAP CHANDRA MOHANTY-MP	SUKANTA KUMAR NAYAK (2)
235	WP(C)/32360/2023 15638/2023	PANKAJINI NAIK-MP	DEBASHISHA HOTA
236	WP(C)/32359/2023 15639/2023	SAMANTA KUMAR NAIK-MP	DEBASHISHA HOTA
237	WP(C)/32361/2023 15640/2023	SUDAMA GOUDA-MP	MANAS PATI
238	WP(C)/32358/2023 15641/2023	SANDHYA RANI PATTNAYAK-MP	DEBASHISHA HOTA
239	WP(C)/32362/2023 15642/2023	SADABHUJA BARA-MP	PRABODHA CHANDRA NAYAK
240	WP(C)/31042/2023 15643/2023	KALYANMAYEE SELF HELP GROUP, JALESWAR-MP	AMITAV DAS
241	WP(C)/32123/2023 15644/2023	RAJESH KUMAR TARINI-MP	MANAS PATI
242	WP(C)/32363/2023 15645/2023	ABHISEK PARIDA-MP	RAJIB RATH
243	WP(C)/32371/2023 15646/2023	SHRI SHRI ABHIRAM SARASWATI-MP	JAYDEEP PAL
244	WP(C)/32372/2023 15647/2023	MADHUCHHANDA SAHOO-MP	DR. JITENDRA KUMAR LENKA
245	WP(C)/14936/2023 15648/2023	RATAN CHAND SENAPATTY-MP	
246	WP(C)/29932/2023 15649/2023	HEMALATA MOHANTA-MP	KRISHNA CHANDRA SAHU
	WP(C)/7313/2021		

247	15650/2023 WP(C)/32379/2023	JANARDAN DAS-MP	MONOMOY BASU
248	15651/2023 WP(C)/32383/2023	SATYANANDA SAHOO-MP	JAGAJIBAN PRADHAN
249	15652/2023 WP(C)/32386/2023	KALYANI SAHOO-MP	SAMBEET PATTANAYAK
250	15653/2023 WP(C)/28371/2023	MADAN MOHAN PRADHAN-MP	ASHOK KUMAR MOHANTY
251	15654/2023 WP(C)/32389/2023	PRAHALLAD SAHU-MP	BANSHIDHAR SATAPATHY
252	15655/2023 WP(C)/32390/2023	NANDA KISHORE PARIDA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
253	15656/2023 WP(C)/32392/2023	AJAY KUMAR HANSDAH-MP	ARIJEET MISHRA
254	15657/2023 WP(C)/8410/2015	KISHORE CHANDRA BEHERA-MP	M/S.H.N.MOHAPATRA,M/S SOUMYA MISHRA, G.N.PA
255	15658/2023 WP(C)/32396/2023	SAHAYOGA COLLEGE OF NURSING, RAYAGADA-MP	PAMI RATH
256	15659/2023 WP(C)/32395/2023	GOURA DAS @ GOURA CHANDRA DAS-MP	SURYAKANTA DWIBEDI
257	15660/2023 WP(C)/32400/2023	SUDHANSU SEKHAR SINGH-MP	PRASANTA KUMAR SATAPATHY
258	15661/2023 WP(C)/33136/2021	JAGANNATH BARIK-MP	BIRAJA PRASANNA SATAPATHY
259	15662/2023 WP(C)/32404/2023	GIRISH DAS-MP	NARENDRA KUMAR DAS
260	15663/2023 WP(C)/32412/2023	MANORANJAN PATRA-MP	RAMDAS ACHARY
261	15664/2023 WP(C)/32415/2023	PARESWAR SINGH-MP	SHANTI PRAKASH MOHANTY
262	15665/2023 WP(C)/32417/2023	PARAKEN MAJHI-MP	SHANTI PRAKASH MOHANTY
263	15666/2023 WP(C)/31327/2022	KARTIK SENAPATI-MP	
264	15667/2023 WP(C)/16766/2022	SANTOSH KUMAR GOUDA-MP	SATYABRATA MOHANTY 1
265	15668/2023 WP(C)/16768/2022	LINGARAJ DAKUA-MP	SATYABRATA MOHANTY 1
266	15669/2023 WP(C)/16771/2022	GOPAL KRUSHNA NAIK-MP	SATYABRATA MOHANTY 1
267	15670/2023 WP(C)/16769/2022	PARSURAM SETHY-MP	NILAMADHAB SARKAR
268	15671/2023 WP(C)/16773/2022	MITU KUMAR PANDA-MP	SATYABRATA MOHANTY 1
269	15672/2023 WP(C)/3639/2023	ARATI SAHOO-MP	PRAJIT KUMAR PRADHAN
270	15673/2023 WP(C)/32422/2023	LORDGUPTESWAR PROJECT PVT. LTD., BBSR-MP	SASWAT KUMAR ACHARYA
271	15674/2023 WP(C)/32424/2023	BISHNUPRIYA JENA-MP	SATYABRATA MOHANTY
272	15675/2023 WP(C)/32218/2023	MRUTYUNJAYA BEHERA-MP	DILLIP KUMAR MOHAPATRA
273	15676/2023 WP(C)/9321/2022	YAMESWAR MOHAPATRA-MP	UMAKANT SAHOO
274	15677/2023 WP(C)/9043/2021	RAMESH CHANDRA MAHALIK-MP	SURYA NARAYAN PATNAIK
275	15678/2023 WP(C)/29732/2023	DINABANDHU SAHOO-MP	
276	15679/2023 WP(C)/31582/2023	ANUPAMA PADHI-MP	JYOTI PATNAIK
277	15680/2023 WP(C)/26415/2023	THE PRINCIPAL AJAY BINAYA INSTITUTE OF TECHNOLOGY, CUTTACK	CHITRA KUMAR PRASAD MURIPATHY
278	15681/2023	M/S.EAST COAST CONSTRUCTIONS INDUSTRIES LTD.-M.P.	M/S.SANTANU KU.SARANGI

279	WP(C)/13260/2017 15682/2023	M/S.EAST COAST CONSTRUCTIONS INDUSTRIES LTD.-MP/M/S.SANTANU KU.SARANGI	
280	WP(C)/13259/2017 15683/2023	PIYUSH PARTHASARATHI PRADHAN-MP	SUDEEP KUMAR SARANGI
281	WP(C)/29646/2023 15684/2023	JOGENDRANATH DANDSENA-MP	DURGESH NARAYAN RATH
282	WP(C)/32436/2023 15685/2023	SUKUL MURMU-MP	NIRANJAN LENKA
283	WP(C)/32440/2023 15686/2023	PRANATI PANDA-MP	NIHAL RATH
284	WP(C)/32441/2023 15687/2023	DR. ABHISEK MISHRA-MP	MANOJ KUMAR MOHANTY
285	WP(C)/32442/2023 15688/2023	PRASANTA SARKAR-MP	SUBASH CHANDRA SAHOO
286	WP(C)/32444/2023 15689/2023	AJIT KUMAR KHANDEI-MP	SAIBRATA RATH
287	WP(C)/32443/2023 15690/2023	KIRAN PROJECTS PVT LTD. CUTTACK-MP	SOUMYA DEV RAY
288	WP(C)/30721/2023 15691/2023	SUCHISMITA JENA-MP	BISHNU PRASAD PRADHAN
289	WP(C)/32446/2023 15692/2023	ASIT KUMAR PARIDA-MP	PRATIK DASH
290	WP(C)/32451/2023 15693/2023	DR. KALYANI PARIDA-MP	SAIBRATA RATH
291	WP(C)/32450/2023 15694/2023	SRIKANTA PRADHAN-MP	BHAGABAN BEHERA
292	WP(C)/32456/2023 15695/2023	RABI NARAYAN SAHOO-MP	SAIBRATA RATH
293	WP(C)/32454/2023 15696/2023	BIJAYA KUMAR PANDA-MP	SWAPNA KUMAR OJHA
294	WP(C)/5271/2022 15697/2023	ARUPANANDA GOSWAMY-MP	PAMI RATH
295	WP(C)/32458/2023 15698/2023	BIJAYA KUMAR PANDA-MP	SWAPNA KUMAR OJHA
296	WP(C)/5271/2022 15699/2023	JOGINDRA NATH GOUDA-MP	KABIR KUMAR JENA
297	WP(C)/11052/2020 15700/2023	M/S NIGAM MEDIAIDS, CUTTACK-MP	SUBASH CHANDRA SAHOO
298	WP(C)/32459/2023 15701/2023	M/S NIGAM MEDIAIDS, CUTTACK-MP	SUBASH CHANDRA SAHOO
299	WP(C)/32459/2023 15702/2023	SISIR KUMAR MOHAPATRA-MP	SHASHI BHUSAN JENA
300	WP(C)/32463/2023 15703/2023	MINATI PANDA-MP	SUBHASISH SATAPATHY
301	WP(C)/32462/2023 15704/2023	PRASANT KUMAR BARIK-MP	SHASHI BHUSAN JENA
302	WP(C)/32468/2023 15705/2023	NITYANANDA KALSE-MP	SHASHI BHUSAN JENA
303	WP(C)/32470/2023 15706/2023	PRABHAT KUMAR ROUSTRAY-MP	
304	WP(C)/28833/2023 15707/2023	RAMESH CHANDRA CHAND-MP	
305	WP(C)/28838/2023 15708/2023	TANAYA MISHRA-MP	PRAFULLA KUMAR RATH
306	WP(C)/10942/2023 15709/2023	UMAKANTA JENA-MP	MANOJ KUMAR MOHANTY
307	WP(C)/32473/2023 15710/2023	UMAKANTA DASH-MP	SUBHADUTTA ROUSTRAY
308	WP(C)/11864/2023 15711/2023	RASHMI RANJAN PATNAIK-MP	SHASHI BHUSAN JENA
309	WP(C)/32477/2023 15712/2023	UMAKANTA DASH-MP	
	WP(C)/11864/2023		

310	15713/2023 WP(C)/4610/2023	SUSHANT KUMAR-MP	SUBHASHISH DAS
311	15714/2023 WP(C)/32478/2023	GIRISH CHHABRA-MP	SIDDHARTHA PRASAD MISHRA
312	15715/2023 WP(C)/32480/2023	DR. RATNA SENGUPTA-MP	SHASHI BHUSAN JENA
313	15716/2023 WP(C)/32482/2023	MAGUNI SAHOO-MP	SHASHI BHUSAN JENA
314	15717/2023 WP(C)/27300/2023	M/S ADITI SOLAR PVT. LTD., HYDERABAD-MP	SOUMYA RANJAN MOHANTY
315	15718/2023 WP(C)/27462/2023	M/S ADITI SOLAR PVT. LTD., HYDERABAD-MP	SOUMYA RANJAN MOHANTY
316	15719/2023 WP(C)/32484/2023	B. DASARATHI REDDY-MP	SHASHI BHUSAN JENA
317	15720/2023 WP(C)/32485/2023	SOUDAMINI BEHERA-MP	RAKESH SAHU
318	15721/2023 WP(C)/32487/2023	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
319	15722/2023 WP(C)/32488/2023	KANHU CHARAN NAYAK-MP	SHASHI BHUSAN JENA
320	15723/2023 WP(C)/32490/2023	GAJENDRA BEHERA-MP	SHASHI BHUSAN JENA
321	15724/2023 WP(C)/29799/2023	GOVERNING BODY OF KAMALA NEHERU WOMENS COLLEGE, BBSR-MP	BELOX, BBSR-MP
322	15725/2023 WP(C)/29798/2023	GOVERNING BODY OF KAMALA NEHURU WOMENS COLLEGE, BBSR-MP	BELOX, BBSR-MP
323	15726/2023 WP(C)/31734/2023	PRAMOD KUMAR BINDHANI-MP	PAMI RATH
324	15727/2023 WP(C)/32500/2023	M/S NIGAM MEDIAIDS, CUTTACK-MP	SUBASH CHANDRA SAHOO
325	15728/2023 WP(C)/32500/2023	M/S NIGAM MEDIAIDS, CUTTACK-MP	SUBASH CHANDRA SAHOO
326	15729/2023 WP(C)/32502/2023	BIDYADHAR SHIAL-MP	DURGESH NARAYAN RATH
327	15730/2023 WP(C)/32505/2023	MAHESWAR CHOUDHURY-MP	DURGESH NARAYAN RATH
328	15731/2023 WP(C)/27925/2023	GAYATRI WOMEN SELF HELP, KORAPUT-MP	MANOJ KUMAR PATI
329	15732/2023 WP(C)/32506/2023	SUDARSAN PARIDA-MP	ABHIMANYU PARIDA
330	15733/2023 WP(C)/28581/2022	BIBHUTI PATTNAIK-MP	
331	15734/2023 WP(C)/28583/2022	RANJIT KUMAR DAS-MP	
332	15735/2023 WP(C)/32512/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
333	15736/2023 WP(C)/28585/2022	MAHENDRA SWAIN-MP	
334	15737/2023 WP(C)/28587/2022	MANGARAJ SAHU-MP	
335	15738/2023 WP(C)/28589/2022	DEBENDRA KUMAR ROUSTRAY-MP	
336	15739/2023 WP(C)/28592/2022	SUBASH CHANDRA SINHA-MP	
337	15740/2023 WP(C)/32513/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
338	15741/2023 WP(C)/32514/2023	AKHATARUN NISA-MP	SHANTI PRAKASH MOHANTY
339	15742/2023 WP(C)/32516/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
340	15743/2023 WP(C)/22176/2023	ARUN PRASAD DAS-MP	
341	15744/2023	GAJENDRA BEHERA-MP	SHASHI BHUSAN JENA

342	WP(C)/32490/2023 15745/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
343	WP(C)/32518/2023 15746/2023	CHIRANJIBI PRADHAN-MP	BASUDEV PUJARI
344	WP(C)/25978/2023 15747/2023	ODISHA GRAMYA BANK, BBSR-MP	SAROJ KUMAR DAS
345	WP(C)/32520/2023 15748/2023	M/S. SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
346	WP(C)/32523/2023 15749/2023	BHAGABAT SWAMI BIJE NIGAGAON, GANJAM-MP	TANMAY MISHRA
347	WP(C)/32525/2023 15750/2023	HARIHAR PRASAD-MP	MR.AKSHYANGSHU S.NANDY
348	WP(C)/3077/2014 15751/2023	DEBIASHRIT MOHANTY-MP	PRAFULLA KUMAR MOHAPATRA
349	WP(C)/32528/2023 15752/2023	SUNJRAY INFO SYSTEM PVT. LTD., BBSR-MP	SHIVSANKAR MOHANTY
350	WP(C)/32527/2023 15753/2023	SUDHANSU SEKHAR HARICHANDAN-MP	AMIT PRASAD BOSE
351	WP(C)/32529/2023 15754/2023	SUNJRAY INFO SYSTEM PVT. LTD., BBSR-MP	SHIVSANKAR MOHANTY
352	WP(C)/32527/2023 15755/2023	SUJIT MICHAEL FERNANDEZ-MP	PRASANTA KUMAR TRIPATHY
353	WP(C)/32530/2023 15756/2023	SANJEEB KUMAR PANDA-MP	PRASANTA KUMAR TRIPATHY
354	WP(C)/32533/2023 15757/2023	BRAJA SUNDAR BHUYAN-MP	SARBESWAR BEHERA
355	WP(C)/32536/2023 15758/2023	BENUDHAR MAHARANA-MP	HRUDANANDA MOHAPATRA
356	WP(C)/32541/2023 15759/2023	KANAKALATA PUTHAL-MP	ANUPAM DASH
357	WP(C)/32545/2023 15760/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY, BBSR-MP	CHANDRANISWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
358	WP(C)/12796/2016 15761/2023	BIDYADHAR DAS-MP	SUSANTA KUMAR MISHRA
359	WP(C)/32549/2023 15762/2023	DEBABRAT ROUSTRAY-MP	PRABIR KUMAR RAY
360	WP(C)/23505/2023 15763/2023	SAROJ KUMAR SAHOO-MP	PRABIR KUMAR RAY
361	WP(C)/23507/2023 15764/2023	MGT.OFM/S.SAIL-MP	
362	WP(C)/3419/2014 15765/2023	UAL ODISHA, (PROP. UAL INDUSTRIES LTD.), KOLKATA- MP	INDUMYA MISHRA
363	WP(C)/22515/2023 15766/2023	SIPRA MOHAPATRA-MP	LALIT KUMAR MAHARANA
364	WP(C)/32552/2023 15767/2023	KALPANA BHOI-MP	BISWAJIT RANJAN TRIPATHY
365	WP(C)/32554/2023 15768/2023	RAMAKRISHNA EDUCATIONAL TRUST, BBSR-MP	RAJJEET ROY
366	WP(C)/32551/2023 15769/2023	BIBHUTI BHUSAN RATH-MP	M/S.L.K.MOHANTY
367	WP(C)/3447/2020 15770/2023	PRASANTA KHAMARI-MP	SUSANTA KUMAR MISHRA
368	WP(C)/32555/2023 15771/2023	SUBAS BISWAS-MP	DAYANANDA MOHAPATRA
369	WP(C)/32975/2022 15772/2023	SAROJ KUMAR SAHU-MP	ANJAN PATNAIK
370	WP(C)/32556/2023 15773/2023	BIDYADHAR MUNDA-MP	PRADIPTA KUMAR PATTANAYAK
371	WP(C)/24216/2023 15774/2023	INSTITUTE OF MEDICAL TECHNOLOGY AND PHARMACY, CUTTACK-MP	CHANDRANISWINI PATNAIK
372	WP(C)/32557/2023 15775/2023	AJIT KUMAR PADHY-MP	SUSANTA KUMAR JETHY
	WP(C)/32559/2023		

